

ORISSA HIGH COURT

FILING REPORT AS ON :04/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011384/2023	BISWAPRAKASH NAYAK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /428 /2023 () //
2	BLAPL/0011385/2023	PRASANTA KUMAR SETHY @ NARAHARI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	KEONJHAR TOWN /92 /2023 () //
3	BLAPL/0011386/2023	SARASA ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /142 /2023 () //
4	BLAPL/0011387/2023	DAKA NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	KULIANA /6 /2019 () //
5	BLAPL/0011388/2023	UMAKANTA SAHU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /200 /2023 () //
6	BLAPL/0011389/2023	KANHA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /159 /2022 () //
7	BLAPL/0011390/2023	MD. ATTHAR ALLI VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	CUTTACK VIGILANCE /5 /2023 () //
8	BLAPL/0011391/2023	BIRAJ DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /159 /2022 () //
9	BLAPL/0011392/2023	BISHAL BHANJA @ NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DARGHA BAZAR /90 /2023 () //
10	BLAPL/0011393/2023	DEEPAK SAHU @ NATIA @ DIPAK SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALIAPAL /245 /2020 () //
11	BLAPL/0011394/2023	DIPALIKA MOHANTY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DARGHA BAZAR /90 /2023 () //

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12	BLAPL/0011395/2023	BHAJAMAN PADHAN VS STATE OF ODISHA	NABA KISHORE GURU VS	GONDIA /143 /2023 () //
13	BLAPL/0011396/2023	SK. IRFAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SPL.TASK FORCE /7 /2022 () //
14	BLAPL/0011397/2023	PREM PAL SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NANDAPUR /67 /2022 () //
15	BLAPL/0011398/2023	S.SIMA PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
16	BLAPL/0011399/2023	LAKSHMI CHANDRA LODHA VS STATE OF ODISHA	ABHILASH MISHRA VS	RAMPUR (SONEPUR) /91 /2023 () //
17	BLAPL/0011400/2023	ANANDA RUIDAS VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /47 /2022 () //
18	BLAPL/0011401/2023	MITU GOUDA @ SIBARAM GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR (KODALA) /426 /2023 () //
19	BLAPL/0011402/2023	SONU @ NAVLESH BHAGAT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /217 /2023 () //
20	BLAPL/0011403/2023	PRAMOD SRIBASTAV @ GOJA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /110 /2023 () //
21	BLAPL/0011404/2023	SIMANCHALA MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULLA VS	SPECIAL CRIME UNIT /3 /2023 () //
22	BLAPL/0011405/2023	SANAK @ SANURJ NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	HANDAPA /106 /2023 () //
23	BLAPL/0011406/2023	ARJUN BAGH	SURYAKANTA DWIBEDI	BALLIGUDA /15 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011407/2023	DHANAPATI HARIJAN	AMULYA RATNA PANDA	JEYPORE SADAR /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011408/2023	JAY MALA	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011409/2023	JADU KHILLA	DEEPAK KU SAHOO	CHITRAKONDA /125 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011410/2023	RAGHUNATH PANIGRAHI @ TILU @ RAGHUNATH @ TARA PRASAD MOHAPATRA	TARA PRASAD MOHAPATRA	KANTABANJI /270 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011411/2023	NANDU @ NANDA KISHOR SAHOO	SANJIB KUMAR BHANJADEO	JANKIA P.S. /282 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011412/2023	SADA SHIBA SAHOO	PUSPAMITRA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011413/2023	RAJA @ RAJA JENA @ RAJKUMAR JENA	TARA PRASAD MOHAPATRA	KANTABANJI /260 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011414/2023	DEELIP KUMAR BAG @ DEELIP BAG	SUBODH KUMAR MOHANTY	KESINGA /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011415/2023	NILAMADHAB MANDAL	PRABHAS CHANDRA PANDA	PATTAPUR (ASKA) /115 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011416/2023	MAGUNI PRADHAN	MANAS KUMAR CHAND	BOLAGARH P.S. /157 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011417/2023	PRATAP BAGANI	RAJIB LOCHAN PATNAIK	/ /0
		VS	VS	()

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35	BLAPL/0011418/2023	STATE OF ODISHA PRABHU KALYAN PANDA VS	MANAS KUMAR CHAND VS	// BAIDYANATHPUR /199 /2022 ()
36	BLAPL/0011419/2023	STATE OF ODISHA MAHAMMAD CHAND @ MD. CHAND VS	MANAS KUMAR CHAND VS	// //0 ()
37	BLAPL/0011420/2023	STATE OF ODISHA SUBALA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// GOCHHAPADA /42 /2023 ()
38	BLAPL/0011421/2023	STATE OF ODISHA RANA @ SATYA RANJAN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /303 /2023 ()
39	BLAPL/0011422/2023	STATE OF ODISHA KARAN CHOUHAN VS	SUSANTA KUMAR SAHU VS	// SAMBALPUR SADAR /242 /2023 ()
40	BLAPL/0011423/2023	STATE OF ODISHA RAMESH RAY VS	SATYAPADA SHARMA VS	// BRAHMANITARANG /153 /2023 ()
41	BLAPL/0011424/2023	STATE OF ODISHA LINGARAJ KATA VS	MANOJ KUMAR PANDA VS	// SINAPALI /113 /2023 ()
42	BLAPL/0011425/2023	STATE OF ODISHA KISHORE CHANDRA NAYAK VS	AMIT SHRIVASTAVA VS	// PURUSHOTTAMPUR /333 /2023 ()
43	BLAPL/0011426/2023	STATE OF ODISHA DUBESH SAO @ BIRENDRA SAHU VS	MANOJ KUMAR PANDA VS	// BANGOMUNDA /105 /2023 ()
44	BLAPL/0011427/2023	STATE OF ODISHA SK. SABIR VS	GYANA RANJAN DHAL VS	// KHANDAGIRI P.S. /288 /2023 ()
45	BLAPL/0011428/2023	STATE OF ODISHA DEEPAK PATRA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// GOP /125 /2022 () //

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46	BLAPL/0011429/2023	AJIT PATEL @ AJEET PATEL VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /181 /2022 () //
47	BLAPL/0011430/2023	MAMA @ MANAS SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ERASAMA /231 /2021 () //
48	BLAPL/0011431/2023	SAULA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /55 /2023 () //
49	BLAPL/0011432/2023	SATYAJIT PRUSTY VS STATE OF ODISHA	PRATIK NAYAK VS	MAHANGA /243 /2023 () //
50	BLAPL/0011433/2023	JUGESWAR DAS VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	G.R.P.S. (TITILAGARH) /54 /2023 () //
51	BLAPL/0011434/2023	JAMADAR @ SAMIR MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	RAIRANGPUR (RURAL) /92 /2022 () //
52	BLAPL/0011435/2023	MD SABIR HUSSAIN @ SABIR HUSSAIN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 () //
53	BLAPL/0011436/2023	BALASAHEB KESHAVRAO BHAPKAR VS REPUBLIC OF INDIA (CBNI)	SILABHADRA SASTRY VS	/ /0 () //
54	BLAPL/0011437/2023	GOBINDA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /109 /2021 () //
55	BLAPL/0011438/2023	LALU BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDRAPUR /6 /2012 () //
56	BLAPL/0011439/2023	TEJ BAHADUR SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /102 /2021 () //
57	BLAPL/0011440/2023	MUNA @ KAMAL SANTOSH	DIPTI RANJAN BHOKTA	JEYPORE SADAR /281 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0011441/2023	BHUSAN KUMAR PRASAD	DURGA PRASANNA MISHRA	DHANUPALI /296 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0011442/2023	SANKAR SARKAR	SAROJ KUMAR PADHI	CYBER CRIME AND ECONOMIC OFFENCE /8 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0011443/2023	BABULI @ JNYANA RANJAN NAYAK	PRASANTA KUMAR NANDA	NAYAGARH /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0011444/2023	RAJ @ SHIVRAJ DURIA	JAGABANDHU SAHU	SEMILLIGUDA /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0011445/2023	MUNA @ KAMAL SANTOSH	DIPTI RANJAN BHOKTA	JEYPORE SADAR /283 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0011446/2023	MANOJ KUMAR MATTAM	DIPTI RANJAN BHOKTA	SEMILLIGUDA /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0011447/2023	SANTOSH NAIK	AMIT KUMAR NATH	BIKRAMPUR FCI /83 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0011448/2023	CHITTARANJAN SAGAR	PRATAP CHANDRA MISHRA	BHATILI /174 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0011449/2023	MD. SAKIR HUSSAIN @ SAKIR HUSSAIN	PRIYA RANJAN SINGH	BARBIL /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0011450/2023	ABHIMANYU PADHIHARI	EKTA AGRAWAL	CUTTACK SADAR /551 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0011451/2023	JITENDRA BEHERA	AMLAN SHAKTI PAUL	AIR FIELD P.S. /158 /2023
		VS	VS	()

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69	BLAPL/0011452/2023	STATE OF ODISHA SURYA NARAYAN SAHU @ SURYA VS	AMLAN SHAKTI PAUL VS	// / /0 ()
70	BLAPL/0011453/2023	STATE OF ODISHA PRAHALLAD SA @ FANDI VS	AJIT KUMAR RAUT VS	// RENGALI /104 /2023 ()
71	BLAPL/0011454/2023	STATE OF ODISHA PAPU @ ALLIMUDDIN SAHA VS	BHABANI SHANKAR DASPARIDA VS	// KHURDA MODEL /320 /2023 ()
72	BLAPL/0011455/2023	STATE OF ODISHA JAYADEV SA @ BABLU VS	AJIT KUMAR RAUT VS	// RENGALI /104 /2023 ()
73	BLAPL/0011456/2023	STATE OF ODISHA PRAKASH RAJHANS VS	AJIT KUMAR RAUT VS	// / /0 ()
74	BLAPL/0011457/2023	STATE OF ODISHA JEET NAIK @ TULU @ SANJAYA NAIK VS	AMIYA KUMAR TARAI VS	// ODAGAON /169 /2022 ()
75	BLAPL/0011458/2023	STATE OF ODISHA SAJIT KHAN VS	AMULYA RATNA PANDA VS	// SPL.TASK FORCE /23 /2021 ()
76	BLAPL/0011459/2023	STATE OF ODISHA KANDRA HANTAL VS	RAJIB LOCHAN PATTNAIK VS	// PAPERMETLA P.S. /13 /2023 ()
77	BLAPL/0011460/2023	STATE OF ODISHA SAHADEBA JAKESIKA VS	S.S.RAY (2) VS	// MUNIGUDA /230 /2023 ()
78	BLAPL/0011461/2023	STATE OF ODISHA JIYAU HOQUE VS	ADITI HOTA VS	// COLLIERY /432 /2023 ()
79	BLAPL/0011462/2023	STATE OF ODISHA HAPPY BEHERA @ JIBAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// CHATRAPUR /356 /2023 () //

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80	BLAPL/0011463/2023	PRAVAKAR BEHERA @ BANCHHA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	PIPLI /29 /2020 () //
81	BLAPL/0011464/2023	HEMANTA KUMAR NAIK @ GULAP @ HEMANTA NAIK VS STATE OF ODISHA	ANUSUMYA RANJAN MOHANTY VS	SUNDARGARH TOWN /91 /2023 () //
82	BLAPL/0011465/2023	RAMINI @ RAMINI @ RAMIN PRASAD SINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PURI SADAR /139 /2023 () //
83	BLAPL/0011466/2023	RAJESH SETHI @ RAJESH KUMAR SETHI VS STATE OF ODISHA	DINESH CHANDRA RAY VS	PARADEEP MODEL /354 /2023 () //
84	BLAPL/0011467/2023	RAJESH PANDA @ RAJESH PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SAHADEV KHUNTA /350 /2023 () //
85	BLAPL/0011468/2023	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PURUSHOTTAMPUR /334 /2021 () //
86	BLAPL/0011469/2023	SUBRAT NAYAK @ SUBRAT KU. NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	TANGI /179 /2023 () //
87	BLAPL/0011470/2023	MILIND CHIKTE VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /69 /2023 () //
88	BLAPL/0011471/2023	BABUNA @ SUBASH KHUNTIA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /83 /2023 () //
89	BLAPL/0011472/2023	ANIL KUMAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /83 /2023 () //
90	BLAPL/0011473/2023	JULU BHAKTA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	KAPTIPADA /154 /2020 () //
91	BLAPL/0011474/2023	GOPINATH JENA	AMULYA RATNA PANDA	BALASORE SADAR /173 /2023

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		VS	VS	()
92	BLAPL/0011475/2023	STATE OF ODISHA TINKUDU @ SUKANTA SUNA	BYOMOKESH SAHOO	// BARGARH /507 /2023
		VS	VS	()
93	BLAPL/0011476/2023	STATE OF ODISHA TINKUDU @ SUKANTA SUNA	BYOMOKESH SAHOO	// BARGARH /374 /2023
		VS	VS	()
94	BLAPL/0011477/2023	STATE OF ODISHA SK JUMAN @BADRUDDIN @BADIRUDDIN	GURUPRASAD BEHERA	// SPL.TASK FORCE /15 /2021
		VS	VS	()
95	BLAPL/0011478/2023	STATE OF ODISHA MOHAN PRADHAN	SATYA NARAYAN MISHRA 4	// SAHADEV KHUNTA /330 /2023
		VS	VS	()
96	BLAPL/0011479/2023	STATE OF ODISHA N.ROBIN	SATYA NARAYAN MISHRA 4	// SAHADEV KHUNTA /330 /2023
		VS	VS	()
97	CMAPL/0000707/2023	STATE OF ODISHA BLOCK EDUCATION OFFICER,RANPUR	MANOJA KUMAR KHUNTIA,A.G.A	// /
		VS	VS	()
98	CMAPL/0000708/2023	STATE INFORMATION COMMISSIONER SHANTI KUANR@SHANTI PANDEY	PABITRA KUMAR NAYAK	// /
		VS	VS	()
99	CMP/0001210/2023	SAMIR ADHIKARI KALANDI MALIK	SOUMYA RANJAN PATI	// /
		VS	VS	()
100	CMP/0001211/2023	TRILOCHAN MALIK PITAMBAR PATRA	ANAM CHARAN PANDA	// /
		VS	VS	()
101	CMP/0001212/2023	BIJAYLAXMI PATRA @ MOHANTY ANUSAYA SAHU	DAYANANDA MOHAPATRA	// /
		VS	VS	()
102	CMP/0001213/2023	JAYASHREE INFRA. PROJECT PVT. LTD., GOSANINUAGAON SK.ABDUL MAJID	KARTIK CHANDRA TRIPATHY	// /
		VS	VS	()

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103	CMP/0001214/2023	SK.AJMAT DEEPAK KUMAR MOHANTY @ DEEPAK MOHANTY BRAHMANANDA TRIPATHY VS	VS	// // 0
104	CONTC/0007500/2023	HEADMASTER/HEADMISTRESS LALBAG NODAL U.P. SCHOOL, KALIGALI, CUTTACK BASUDEV TUDU VS	ADV. VS	// // 0
105	CONTC/0007501/2023	G. RAJESH, IFS SESHADEVA BEHERA VS	ADV. VS	// // 0
106	CONTC/0007502/2023	RAJ PRASAD, IPS SANJAYA KESHARI MOHAPATRA VS	ADV VS	// // 0
107	CONTC/0007503/2023	SMRUTI PRAGYAN PRIYADARSHINI, TAHASILDAR, NIMAPARA BICHITRA KUMAR PARIDA VS	DILIP KUMAR SAHU VS	// // 0
108	CONTC/0007504/2023	ASWATHY S., I.A.S. LAXMIDHAR DASH VS	ADV. VS	// // 0
109	CONTC/0007505/2023	SATYABRATA SAHU, I.A.S. ZOHARA JABEEN VS	BISWANATH BEHERA VS	// // 0
110	CONTC/0007506/2023	SUJAY KUMAR PATI, TAHASILDAR PRAVAKAR KAR VS	ADV VS	// // 0
111	CONTC/0007507/2023	A.ASHWASTHI, I.A.S ZOHARA JABEEN VS	BISWANATH BEHERA VS	// // 0
112	CONTC/0007508/2023	SUJAY KUMAR PATI, TAHASILDAR, CUTTACK SADAR MANJULATA SAHU VS	ADV. VS	// // 0
113	CONTC/0007509/2023	A. ASHWASTHI, IAS SAMIR KUMAR PATTANAIAK VS	SANJAY RATH VS	// // 0
		LOPAMUDRA MOHANTY, REGISTRAR ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		

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114	CONTC/0007510/2023	PRAVAKAR SWAIN VS SANDHYANJALI MAJHI, OAS (SB)	ADV VS	// 0 //
115	CONTC/0007511/2023	GOBINDA CHANDRA PANDA VS NARAHARI SETHI, DIRECTOR OF HIGHER EDUCATION	ADV VS	// 0 //
116	CONTC/0007512/2023	PRASANTA KUMAR PARIJA VS SUNIL BANSWAL, D.G. OF POLICE	ADV VS	// 0 //
117	CONTC/0007513/2023	DEEPAK DAS VS KALIKESH NARAYAN SINGHDEO, CHAIRMAN OF ODISHA STATE HOUSING BOARD	SIBANARAYAN BISWAL VS	// 0 //
118	CONTC/0007514/2023	BISWANATH MADKAMI VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT. P.R AND D.W. DEPT.	DEEPAK KUMAR PANI VS	// 0 //
119	CONTC/0007515/2023	KIRAN KUMAR GIRI VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
120	CONTC/0007516/2023	JITENDRA KUMAR NAYAK VS DR. MAHESWAR SWAIN, O.A.S	ADV VS	// 0 //
121	CONTC/0007517/2023	KANAK NAHAK VS DIPAK KUMAR, G.M., S.E. COAL LTD.	ADV. VS	// 0 //
122	CONTC/0007518/2023	SANTOSH KUMAR BARIK VS SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
123	CONTC/0007519/2023	KRUTIBAS SAHOO VS ANU GARG, IAS	ADV. VS	// 0 //
124	CONTC/0007520/2023	SARITA MISHRA VS S. ASWATHI, I.A.S.	ADV. VS	// 0 //
125	CONTC/0007521/2023	SASMITA KUMARI PADHI	ADV.	//

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		VS	VS	0
126	CONTC/0007522/2023	CHITTA RANJAN MOHANTY, I.A.S. NARAYAN MAKAR	ADV	//
		VS	VS	0
127	CONTC/0007523/2023	DR. GAVALI PARAG HARSHAD, I.A.S SASIDHAR BHAIKAL	ADV	//
		VS	VS	0
128	CONTC/0007524/2023	DR. GAVALI PARAG HARSHAD, I.A.S ALEKH ORAM	ADV	//
		VS	VS	0
129	CONTC/0007525/2023	DR. GAVALI PARAG HARSHAD, I.A.S DUBRAJ KISAN	ADV	//
		VS	VS	0
130	CONTC/0007526/2023	DR. GAVALI PARAG HARSHAD, I.A.S PRADYUMNA PATNAYAK	ADV	//
		VS	VS	0
131	CONTC/0007527/2023	SATYABRATA SAHU, I.A.S MOCHIRAM NAYAK	ADV	//
		VS	VS	0
132	CONTC/0007528/2023	SATYABRATA SAHU, I.A.S BIPRA CHARAN DAKUA	ADV	//
		VS	VS	0
133	CONTC/0007529/2023	SATYABRATA SAHU, I.A.S DURYADHAN SAHU	ADV	//
		VS	VS	0
134	CONTC/0007530/2023	SATYABRATA SAHU, I.A.S ABHIRAM PATNAIK	ADV	//
		VS	VS	0
135	CONTC/0007531/2023	SATYABRATA SAHU, I.A.S GOLAK BEHARI PANDA	ADV	//
		VS	VS	0
136	CONTC/0007532/2023	NARAHARI SETHI, THE DIRECTOR, HIGHER EDUCATION BIJAY KUMAR BALA	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0007533/2023	NARAHARI SETHI, THE DIRECTOR, HIGHER EDUCATION DUKHU KISHAN VS	ADV VS	// // 0
138	CONTC/0007534/2023	DR. GAVALI PARAG HARSHAD, I.A.S BICHITRA NARAYAN MISHRA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
139	CONTC/0007535/2023	UNION OF INDIA SANJAY KUMAR PADHY VS	ADV. VS	// // 0
140	CONTC/0007536/2023	G. MATHIVATHANAN, IAS SANJAY KUMAR PADHY VS	ADV. VS	// // 0
141	CONTC/0007537/2023	G. MATHIVATHANAN, IAS PRABHAT KUMAR BEHERA VS	JYOTI RANJAN KHUNTIA VS	// // 0
142	CONTC/0007538/2023	ASWATHY S., I.A.S SARAT KUMAR SAHOO VS	JYOTI RANJAN KHUNTIA VS	// // 0
143	CONTC/0007539/2023	ASWATHY S.,IAS BHAKTAHARI BEHERA VS	ADV VS	// // 0
144	CONTC/0007540/2023	ASWATHY S, I.A.S. GANESWAR NATH VS	ADV VS	// // 0
145	CONTC/0007541/2023	ASWATHY S., I.A.S DILLIP KUMAR BALIARSINGH VS	ADV VS	// // 0
146	CONTC/0007542/2023	ASWATHY S., I.A.S PREMRAJ PANDA VS	ADV VS	// // 0
147	CONTC/0007543/2023	ARAVIND AGRAWAL , I.A.S SADANANDA PRADHAN VS	ADV VS	// // 0
		ARAVIND AGRAWAL, I.A.S		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007544/2023	SUDHAKAR BARIK VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
149	CONTC/0007545/2023	AUROBINDA BEHERA VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
150	CONTC/0007546/2023	SURENDRA BARIK VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
151	CONTC/0007547/2023	PANKAJ KUMAR PALEI VS SHALINI PANDIT, I.A.S	ADV VS	// 0 //
152	CONTC/0007548/2023	BHAGABAN PRADHAN VS ASWATHY S., I.A.S.	SARITA PANDA VS	// 0 //
153	CONTC/0007549/2023	DR.RAJAT MOHANTY VS SHALINI PANDIT, I.A.S	ADV VS	// 0 //
154	CONTC/0007550/2023	BIKASH MALLIK VS ASHUTOSH MISHRA, ASST. COMMNR. OF POLICE	ADV VS	// 0 //
155	CONTC/0007551/2023	JULI MOHANTA VS KSHYAMAMAYEE BALA, PRINCIPAL ODISHA SCIENCE COLLEGE, CUTTACK	ADV VS	// 0 //
156	CONTC/0007552/2023	SOUMYA RANJAN MOHANTA VS RAGHURAM R. AYYAR, I.A.S	ADV VS	// 0 //
157	CONTC/0007553/2023	SAMBID MOHANTA VS RAGHURAM R. AYYAR, I.A.S	ADV VS	// 0 //
158	CONTC/0007554/2023	BHABEDITA MOHANTA VS KSHYAMAMAYEE BALA, PRINCIPAL ODISHA SCIENCE COLLEGE, CUTTACK	ADV VS	// 0 //
159	CONTC/0007555/2023	MADHUSMITA MOHANTA	ADV	//

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		VS	VS	0
160	CONTC/0007556/2023	RAGHURAM R. AYYAR, I.A.S BARSHA PRITEE MOHANTA	ADV	//
		VS	VS	0
161	CONTC/0007557/2023	RAGHURAM R. AYYAR, I.A.S SURENDRA BEHERA	JYOTSNARANI RATH	//
		VS	VS	0
162	CONTC/0007558/2023	SANJAY KUMAR SINGH DR. SURAJ ETHIRAJ	AVIJIT MISHRA	//
		VS	VS	0
163	CONTC/0007559/2023	DR. PRASANJEET MOHANTY SANJAYA KUMAR MALLICK	ADV	//
		VS	VS	0
164	CONTC/0007560/2023	R. VINEEL KRISHNA, DIRECTOR-CUM-ADDL. SECY. TO GOVT. OF ODISHA, SPORTS AND YOUTH SERVICE DEPT. SAROJ KUMAR TUNG	BIGYAN KUMAR SHARMA	//
		VS	VS	0
165	CONTC/0007561/2023	ASWATHY.S., COMMNR. CUM SECY., S AND ME DEPT. SUMANTA KUMAR MOHANTA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
166	CONTC/0007562/2023	ASWATHY S., COMMISSIONER CUM SECY., S AND ME DEPT. BIBHUTI BHUSAN SETHI	ADV	//
		VS	VS	0
167	CONTC/0007563/2023	ANU GARG, IAS PRAFULLA KUMAR MISHRA	ADV	//
		VS	VS	0
168	CONTC/0007564/2023	ASWASTHY S., I.A.S PANKAJ KUMAR BEHERA	ADV	//
		VS	VS	0
169	CONTC/0007565/2023	MS ASWATY.S, COMMNR CUM SECY., ELEMENTARY EDUCATION ODISHA UMAKANTA SAHU	ADV	//
		VS	VS	0
170	CONTC/0007566/2023	DR. MANOJ KUMAR CHHABRA, I.P.S BISWABASU SETH	ADV.	//
		VS	VS	0

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171	CONTC/0007567/2023	SUKARAM MUNDA, CHIEF DISTRICT VETERINARY OFFICER, BOLANGIR MOHAN KUMAR MOHANTA VS	ADV VS	// // 0
172	CONTC/0007568/2023	RAGHURAM R. AYYAR, I.A.S M/S.B.K.AGRO PRODUCTS PVT LTD. KOLKATA VS	JAYDEEP PAL VS	// // 0
173	CONTC/0007569/2023	SURENDRA KU. PADHI, CHIEF CIVIL SUPPLY OFFICER CUM DISTRICT MANAGER TRILOCHAN DAS VS	ADV. VS	// // 0
174	CONTC/0007570/2023	AJAY KUMAR SRIVASTAVA, MANAGING DIRECTOR AND CEO, INDIAN OVERSEAS BANK, TAMIL NADU SHABANA AZMI VS	ADV. VS	// // 0
175	CONTC/0007571/2023	BHABANI SHANKAR CHAYANI, O.A.S. KRUSHNA CHANDRA DASH VS	KUNAL KUMAR SWAIN VS	// // 0
176	CONTC/0007572/2023	KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK NAYAN RANJAN DAS VS	ADV. VS	// // 0
177	CONTC/0007573/2023	RAMASHIS HAZRA, I.A.S. ASHUTOSH MAHAKUD VS	ADV. VS	// // 0
178	CONTC/0007574/2023	ASWATHY S., I.A.S. MANOJ KUMAR ROUT VS	ADV. VS	// // 0
179	CONTC/0007575/2023	RAGHURAM R.IYER, DIRECTOR OF HIGHER SECONDARY EDUCATION, ODISHA BIJAYA KUMAR MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0
180	CONTC/0007576/2023	ASWATHI S, I.A.S. SARAT CHANDRA MOHANTY VS	ADV. VS	// // 0
181	CONTC/0007577/2023	ARABINDA KUMAR PADHEE, I.A.S. MADHUCHHANDA BHAGAT VS	SAMEER KUMAR DAS VS	// // 0
		BISWANATH TARAI, D.E.O., KHURDA		//

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182	CRLA/0001099/2023	PRATAP PRUSTY @ DHALIA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	BOLANI /39 /2020 () //
183	CRLA/0001100/2023	SOMNATH RATH VS STATE OF ODISHA	K.K. BEHERA VS	/ /0 () //
184	CRLA/0001101/2023	BHATTI @ SOMA ORAM VS STATE OF ODISHA	SANKAR NARAYAN PRADHAN VS	BISRA /9 /2013 () //
185	CRLA/0001102/2023	SATYA KETAN MOHANTY @ KUNU MOHANTY VS STATE OF ODISHA	AMITAV DAS VS	BARGARH /166 /2023 () //
186	CRLA/0001103/2023	KRISHNA KANT SAHU @ MUNU SAHU VS STATE OF ODISHA	AMITAV DAS VS	BARGARH /166 /2023 () //
187	CRLA/0001104/2023	NARASINGHA PRAKASH PATRA @ N.PRAKASH PATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	VIGILANCE PS (BERHAMPUR) /36 /2009 () //
188	CRLA/0001105/2023	MUNA NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	ODAGAON /155 /2019 () //
189	CRLA/0001106/2023	NAKULA PADHAN @ PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /45 /2022 () //
190	CRLA/0001107/2023	SANKAR BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	G.R.P.S.,BERHAMPUR /25 /2006 () //
191	CRLA/0001108/2023	ARJUN BAGARTY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /45 /2022 () //
192	CRLLP/0000065/2023	M/S. ARJAN MINERALS PVT. LTD VS M/S. PIONEER CONSTRUCTIONS AND ENGINEERS	JAGJIT SINGH CHHABRA VS	/ /0 () //
193	CRLMA/0000411/2023	JOGENDRA KUMAR SWAIN	JNYANANANDA PANDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
194	CRLMA/0000412/2023	GAYADHAR PARIDA	JNYANANANDA PANDA	FATEGARH /128 /2021
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMA/0000413/2023	KUMUD KANCHAN @ RINKI	RASHMI KANTA ACHARYA	//0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMA/0000414/2023	KRUSHNA CHANDRA JENA	KISHORE KUMAR MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMA/0000415/2023	UDAYABHAN SINGH	SURYAKANTA DASMOHAPATRA	NARLA /59 /2023
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0004553/2023	DINESH AGRAWAL	RAJENDRA NARAYAN ROUT	BARGARH /188 /2023
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0004554/2023	DHIRENDRA KUMAR KHANDELWAL	SOUMYA RANJAN MOHANTY	EOW,BHUBANESWAR /11 /2015
		VS	VS	()
		STATE OF ODISHA(OPID)		//
200	CRLMC/0004555/2023	SUDEEP KUMAR GARNAIK	ARIJEET MISHRA	ANGUL TOWN /316 /2023
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0004556/2023	ANANDA CHANDRA MAJHI	PUSPAMITRA MOHAPATRA	RAIBAGA /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0004557/2023	JALANDHAR NAYAK	SABYASACHI MISHRA	PURI TOWN /263 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0004558/2023	KAMAL SINGH THAKUR	BIJAYA KUMAR BEHERA 1	NAWAPARA /122 /2010
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0004559/2023	RANJAN BISWAL	SAROJ KUMAR DASH	RANPUR /159 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0004560/2023	STATE OF ODISHA ASHISH MANDAL VS	SURENDRA KUMAR MISHRA VS	// KALIMELA /252 /2022 ()
206	CRLMC/0004561/2023	STATE OF ODISHA SAMBHU PANIGRAHI VS	GOPAL PRASAD JENA VS	// /521 /2021 ()
207	CRLMC/0004562/2023	STATE OF ODISHA SANTOSH KUMAR SATAPATHY VS	AKSHAYA KUMAR PANDEY VS	// / /0 ()
208	CRLMC/0004563/2023	SIDHANTA GANGA DEV KARUNAKAR NAYAK VS	SAMARENDRA BAHADUR VS	// CUTTACK SADAR /153 /2016 ()
209	CRLMC/0004564/2023	STATE OF ODISHA SAROJ PANI VS	PITAMBAR JENA VS	// PIPLI /543 /2022 ()
210	CRLMC/0004565/2023	STATE OF ODISHA KANCHAN DAS VS	SUSANTA KUMAR BARAL VS	// MAHANGA /233 /2021 ()
211	CRLMC/0004566/2023	STATE OF ODISHA PRASHANT KACHHAP@PRASANT KASHYAP VS	RAKESH SAHU VS	// AIR FIELD P.S. /186 /2022 ()
212	CRLMC/0004567/2023	STATE OF ODISHA SAPAN DASH VS	RAKESH SAHU VS	// AIR FIELD P.S. /186 /2022 ()
213	CRLMC/0004568/2023	STATE OF ODISHA BHIMSEN MANSINGH VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /219 /2023 ()
214	CRLMC/0004569/2023	STATE OF ODISHA TUKUNA BARADA VS	TAPAS KUMAR ACHARYA VS	// BADABAZAR /131 /2011 ()
215	CRLMC/0004570/2023	STATE OF ODISHA CHANDAN KUMAR PRUSTY VS	SUJIT KUMAR DAS VS	// BADAGODA P.S. /366 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0004571/2023	BHAGIRATHI DAS VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	//0 () //
217	CRLMC/0004572/2023	SURESH JUED VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAINTALA /350 /2020 () //
218	CRLMC/0004573/2023	SAI SHREE SHILPA PRAHARAJ @ SHIPLA PRAHARAJIT KUMAR MOHANTY VS STATE OF ODISHA	VS	AINTHAPALI /24 /2022 () //
219	CRLMC/0004574/2023	BIBEKANANDA PAIKRAY VS SUNITA MANSINGH	HRUDANANDA MOHAPATRA VS	//0 () //
220	CRLMC/0004575/2023	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /233 /2021 () //
221	CRLMC/0004576/2023	M/S ARSS DAMOH HIRAPUR TOLLS PVT. LTD VS DIRECTORATE OF ENFORCEMENT	SARADA P. SARANGI VS	//0 () //
222	CRLMC/0004577/2023	KORADA SURESH KUMAR VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	RAMACHANDI /37 /2018 () //
223	CRLMC/0004578/2023	BANSIDHAR MALLIK @ BANSHIDHAR MALLIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SORO /145 /2009 () //
224	CRLMC/0004579/2023	CHITTARANJAN PRUSTY VS STATE OF ODISHA	PITAMBAR PATRA VS	CHANDABALI /177 /2015 () //
225	CRLMC/0004580/2023	RANESH KUMAR PANDA @ RAMESH PANDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	DHENKANAL TOWN /244 /2022 () //
226	CRLMC/0004581/2023	ARJUN PANDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	DHENKANAL TOWN /244 /2022 () //
227	CRLMC/0004582/2023	UTAPALA PANDA	ALOK KUMAR MOHAPATRA	DHENKANAL TOWN /244 /2022

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		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0001956/2023	SABYASACHI PANDA@SUNIL	SUJATA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0001957/2023	DR.MAMATA SUKLA	BIBHUTI BHUSAN SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0001958/2023	TANUSHREE DALAI	SANJAY KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0001959/2023	TRUPTINA SAMAL	ANUGRAHA NARAYAN SAMANTRAY	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, JAGATSINGHPUR		//
232	CRLMP/0001960/2023	SUBHAM RAY	HEMANTA KUMAR RATSINGH	/ /0
		VS	VS	()
		BAIJAYANTI PALTASINGH @ RAY		//
233	CRLMP/0001961/2023	KANHU CHARAN PRADHAN	RAJJEET ROY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0001962/2023	BISHNU SAHU	SAILABALA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0001963/2023	DHRUBA CHARAN SENAPATI	TAPAN KUMAR KAMILA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMP/0001964/2023	SUKANTA KUMAR SAHOO	MANAS RANJAN BADAJENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMP/0001965/2023	KRUSHNABANDHU DAS	SANJIB RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLREV/0000533/2023	BANAMBAR BEHERA	BIRENDRA KUMAR PARHI	GOP /204 /2002
		VS	VS	()

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239	CRLREV/0000534/2023	STATE OF ODISHA SWADHIN @ MIRASANKAR SAHU VS	SOUGAT DASH VS	// BONAI /20 /2019 ()
240	CRLREV/0000535/2023	STATE OF ODISHA SATYABAN PANDA VS	PRASANNA KUMAR DAS VS	// //0 ()
241	CRLREV/0000536/2023	SAGARIKA PANDA CHITTARANJAN BEURA VS	ANSHUMAN RAY VS	// CUTTACK VIGILANCE /45 /2016 ()
242	FAO/0000457/2023	STATE OF ODISHA(VIG.) LADHA ORAM VS	DEBASISH PATNAIK VS	// // ()
243	FAO/0000458/2023	UNION OF INDIA NARAYAN CHHANDA VS	DEBASISH PATNAIK VS	// // ()
244	FAO/0000459/2023	UNION OF INDIA SUNAKAR RATH VS	MAHENDRA KUMAR SAHOO VS	// // ()
245	MACA/0000942/2023	STATE OF ODISHA KAMALA PRUSTY VS	PRADEEP KUMAR MISHRA VS	// // ()
246	MACA/0000943/2023	M/S. TEREX EQUIPMENTS PVT. LTD. RAMA CHANDRA NAIK VS	PRADEEP KUMAR MISHRA VS	// // ()
247	MACA/0000944/2023	PRATAP KUMAR PRADHAN PRAMODA CHANDRA PRADHAN VS	KALPATARU PANIGRAHI VS	// // ()
248	MACA/0000945/2023	NARAYANA JENA ANIKETA PADHY VS	BIRANCHI NARAYAN RATH VS	// // ()
249	MACA/0000946/2023	SUCHITA KUMAR @ GHAMADI PRASAD D.M., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS	AKRAM ALI KHAN VS	// // ()
		SAKUNTALA BARIK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000947/2023	M/S. ORIENTAL INSURANCE COMPANY LTD. VS SABITA RANI MOHANTY	ADAM ALI KHAN VS	// 0 //
251	MACA/0000948/2023	ORIENTAL INSURANCE COMPANY LIMITED VS RASHMITA BEHERA	ADAM ALI KHAN VS	// 0 //
252	MACA/0000949/2023	RATU HUIKA VS ADITYA PSCC INDUSTRIES	DIPTI RANJAN BHOKTA VS	// 0 //
253	RSA/0000410/2023	SAHEBA BANCHOR @ BANCHHOR @ GOUDA VS ANIL KUMAR JAIN	UPENDRA KUMAR SAMAL VS	// 0 //
254	RSA/0000411/2023	SBI, INDUSTRIAL ESTATE BRANCH VS ORISSA SMALL INDUSTRIES CORPORATION,	P. V. BALAKRISHNA VS	// 0 //
255	RSA/0000412/2023	CHAKRADHAR NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
256	RSA/0000413/2023	MADHULITA PANDA @ MADHULIKA PANDA VS SUDHANSU SEKHAR PANDA	SANDEEP PARIDA VS	// 0 //
257	RSA/0000414/2023	ILA SANDHA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
258	RVWPET/0000381/2023	NAREN KUMAR SAHOO VS MAHANADI COALFIELDS LIMITED2	IN PERSON VS	// 0 //
259	RVWPET/0000382/2023	MADHABIKA DAS VS UNION OF INDIA	ADV. VS	// 0 //
260	RVWPET/0000383/2023	KAMAL KISHORE KHANDELWAL VS DINESH KHANDELWAL	SANJEEV UDGATA VS	// 0 //
261	RVWPET/0000384/2023	M/S. SUNBURN RETREAT PVT.LTD.	DIPTI RANJAN BHOKTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	RVWPET/0000385/2023	JOGESWAR BALIARSINGH STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
263	TRP(C)/0000330/2023	TRINATH GAUDA SIBANI PATRA	RASHMIKANTA MAHALIK	//
		VS	VS	0
264	TRP(C)/0000331/2023	DEEPAK KUMAR DAS MONALISA @ MONALISHA SAMANTARAY	CHHABI BEHERA	//
		VS	VS	0
265	TRP(C)/0000332/2023	SUNIL BEHERA LAXMIPRIYA BEHERA	LINGARAJ SARANGI	//
		VS	VS	0
266	TRP(C)/0000333/2023	ANUP KUMAR DAS SWAGATIKA KANAR	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
267	WA/0002500/2023	MANAS RANJAN PATRA STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	//
		VS	VS	0
268	WA/0002501/2023	ANIL KUMAR SENAPATI STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	//
		VS	VS	0
269	WA/0002502/2023	SOMANATH BARIK STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	//
		VS	VS	0
270	WA/0002503/2023	AMBIKA PRADHAN PRIYADA PRIYADARSINI DAS	BHUBANESWAR DASH	//
		VS	VS	0
271	WA/0002504/2023	GM, INDIAN OIL CORPORATION, INDANE AREA OFFICE STATE OF ODISHA	PRAVAT KUMAR MUDULI, A.G.A.	//
		VS	VS	0
272	WA/0002505/2023	TUNU CHARAN SAHOO STATE OF ODISHA	PRAVAT KUMAR MUDULI, A.G.A.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0002506/2023	PRAMOD KUMAR KAR STATE OF ODISHA VS UPENDRA NAYAK	PRAVAT KUMAR MUDULI, A.G.A. VS	// // 0 //
274	WA/0002507/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DWARIKA MOHAN DAS	MOHIT KUMAR ABBSR VS	// 0 //
275	WA/0002508/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS ROSHINI BALA NAYAK	MOHIT KUMAR ABBSR VS	// 0 //
276	WA/0002509/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS SIDHARTH RANABIJULI	MOHIT KUMAR ABBSR VS	// 0 //
277	WA/0002510/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS PRAVAMANJARI GIRI	MOHIT KUMAR ABBSR VS	// 0 //
278	WA/0002511/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS SANGHAMITRA SAHU	MOHIT KUMAR ABBSR VS	// 0 //
279	WA/0002512/2023	STATE OF ODISHA VS JAYA KRISHNA HATI	PRAVAT KUMAR MUDULI, A.G.A. VS	// 0 //
280	WA/0002513/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS SANDEEP MOHANTY	MOHIT KUMAR ABBSR VS	// 0 //
281	WA/0002514/2023	STATE OF ODISHA VS PRAMOD KUMAR PANI	TARUN PATNAIK, A.S.C. VS	// 0 //
282	WA/0002515/2023	STATE OF ODISHA VS PRASANNA KUMAR MOHANTY	PRAVAT KUMAR MUDULI, A.G.A. VS	// 0 //
283	WP(C)0032561/2023	PRADEEP KUMAR PATRA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0032562/2023	MIHIR RANJAN NANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
285	WP(C)/0032563/2023	MINAKETAN BEHERA VS ROJALIN BEHERA	BHABANI SHANKAR DASPARIDA VS	// 0 //
286	WP(C)/0032564/2023	ROMANCHAN MEHER @ ROMANCH KUMAR MEHERANJAN KUMAR BISWAL VS STATE OF ODISHA	VS	// 0 //
287	WP(C)/0032565/2023	BALAKRUSHNA MAHURI VS REGISTRAR OF COOPERATIVE SOCIETIES, BBSR	SOUMYA MISHRA VS	// 0 //
288	WP(C)/0032566/2023	SAROJ KUMAR SAHOO VS SANTOSH KUMAR SAHOO	PRAKASH CHANDRA MISHRA VS	// 0 //
289	WP(C)/0032567/2023	RAMANARAYAN MOHANTY VS CEO, BALASORE	JAJATI KESHARI KHUNTIA VS	// 0 //
290	WP(C)/0032568/2023	ABHIRAM SWAIN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
291	WP(C)/0032569/2023	THE MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR VS THE CHAIRPERSON, PERMANENT LOK ADALAT, KEONJHAR	VS	// 0 //
292	WP(C)/0032570/2023	GAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
293	WP(C)/0032571/2023	BIRA PINGUA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
294	WP(C)/0032572/2023	BISWAMITRA BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
295	WP(C)/0032573/2023	DR. RAMESH CHANDRA MOHAPATRA	TAPAN KUMAR BISWAL	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0032574/2023	PRIYANKA SWAIN	TUSARKANTI PRAHARAJ	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0032575/2023	PRATAP KUMAR SINGH	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0032576/2023	M/S ASHOK BRICKS INDUSTRIES PVT. LTD., JHARSUGUDA	SUBHANT DWIBEDI	//
		VS	VS	0
		STATE BANK OF INDIA, MUMBAI		//
299	WP(C)/0032577/2023	NARSINGHA PANDA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES, BBSR		//
300	WP(C)/0032578/2023	CHITRA PRASAD TIWARI	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0032579/2023	MANORANJAN MALLICK	DILLIP KUMAR PRADHAN	//
		VS	VS	0
		SUCHITRA MALLICK		//
302	WP(C)/0032580/2023	NIRANJAN TRIPATHY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0032581/2023	BIRABHADRA SINGH	AMRITESH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0032582/2023	DEVRAJ BEHERA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0032583/2023	MOHAMMED ALI AKRAM KHAN	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		DY. COMMISSIONER OF INCOME TAX, CIRCLE 1(1), CUTTACK		//
306	WP(C)/0032584/2023	NILACHAL PUJAHARI	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0032585/2023	STATE OF ODISHA AJAJ AHAMAD VS	SASWAT KUMAR ACHARYA VS	// // ()
308	WP(C)/0032586/2023	INCOME TAX OFFICER, WARD 3, ROURKELA KSHIROD KUMAR SENAPATI VS	PREMANANDA MOHANTY VS	// // ()
309	WP(C)/0032587/2023	STATE OF ODISHA SUKANTA MAHAPATRA VS	PRAMOD KUMAR NAYAK VS	// // ()
310	WP(C)/0032588/2023	STATE OF ODISHA M/S. MAHAVIR FERRO ALLOYS PVT. LTD. SUNDARGBHIM VS	ANMAY MISHRA VS	// // ()
311	WP(C)/0032589/2023	STATE OF ODISHA RAJASHREE GAJENDRA VS DISTRICT SUB REGISTRAR, KHORDHA	SARAT KUMAR GAJENDRA VS	// // ()
312	WP(C)/0032590/2023	K.RASMITA KUMARI PATRO VS COLLECTOR CUM D.M., GANJAM	SARATHI JYOTI MOHANTY VS	// // ()
313	WP(C)/0032591/2023	PRAJIT KUMAR BHOJ VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// // ()
314	WP(C)/0032592/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
315	WP(C)/0032593/2023	PRADYUMNA MOHAPATRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// // ()
316	WP(C)/0032594/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
317	WP(C)/0032595/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0032596/2023	SANTOSH BISWAL VS COMMR., B.M.C., BBSR	SUVENDU KUMAR RAY VS	// 0 //
319	WP(C)/0032597/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
320	WP(C)/0032598/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
321	WP(C)/0032599/2023	BENJAMIN DAS VS STATE OF ODISHA	RUDRA NARAYAN PARJA VS	// 0 //
322	WP(C)/0032600/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
323	WP(C)/0032601/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
324	WP(C)/0032602/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
325	WP(C)/0032603/2023	JYOTIRMAYEE PATTANAYAK VS ASST. ENGINEER, ELECTRICITY DEPT., BBSR	AJIT KUMAR TRIPATHY VS	// 0 //
326	WP(C)/0032604/2023	UPENDRA NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// 0 //
327	WP(C)/0032605/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
328	WP(C)/0032606/2023	SIKSHYA O ANUSANDHAN, BBSR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
329	WP(C)/0032607/2023	BRAJENDRA KUMAR PANDA	PITAMBAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0032608/2023	SIKSHYA O ANUSANDHAN, BBSR	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0032609/2023	SIKSHYA O ANUSANDHAN, BBSR	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0032610/2023	SIKSHYA O ANUSANDHAN, BBSR	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0032611/2023	SIKSHYA O ANUSANDHAN, BBSR	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0032612/2023	SAROJ KUMAR NIMAL	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0032613/2023	SIKSHYA O ANUSANDHAN, BBSR	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0032614/2023	CHITTARANJAN MAHAPATRA	MANMAYA KUMAR DASH	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, ODISHA		//
337	WP(C)/0032615/2023	SIKSHYA O ANUSANDHAN, BBSR	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0032616/2023	PRASANTA KUMAR DIGAL	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0032617/2023	SANYASI PRADHAN	ADWITIYA SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0032618/2023	SAROJ KUMAR BHOI	AMRITESH MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0032619/2023	STATE OF ODISHA GANGADHAR SADANGI VS	SATYAJIT SAMAL VS	// // 0
342	WP(C)/0032620/2023	STATE OF ODISHA SANTOSH KUMAR SWARNAKAR VS	SUBRAT MISRA VS	// // 0
343	WP(C)/0032621/2023	DISTRICT JUDGE, CUTTACK PRABHAT KUMARI PATRO VS	SATYAJIT SAMAL VS	// // 0
344	WP(C)/0032622/2023	STATE OF ODISHA BALARAM DAS VS	SATYAJIT SAMAL VS	// // 0
345	WP(C)/0032623/2023	STATE OF ODISHA SIBA SETHI VS	AMRITESH MOHANTY VS	// // 0
346	WP(C)/0032624/2023	STATE OF ODISHA JANARDAN PANDA VS	PITAMBAR PANDA VS	// // 0
347	WP(C)/0032625/2023	STATE OF ODISHA BIKRAM PRADHAN VS	AMRITESH MOHANTY VS	// // 0
348	WP(C)/0032626/2023	STATE OF ODISHA SALAI SOREN VS	AMRITESH MOHANTY VS	// // 0
349	WP(C)/0032627/2023	STATE OF ODISHA JAYANTA KUMAR MANDAL VS	PITAMBAR PANDA VS	// // 0
350	WP(C)/0032628/2023	STATE OF ODISHA BIJAY SOREN VS	AMRITESH MOHANTY VS	// // 0
351	WP(C)/0032629/2023	STATE OF ODISHA DAKTAR PARIDA VS	AMRITESH MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0032630/2023	SRIMANTA KUMAR RAY VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
353	WP(C)/0032631/2023	EKADASI SENAPATI VS STATE OF ODISHA	AMRITESH MOHANTY VS	// 0 //
354	WP(C)/0032632/2023	AKHIL KUMAR HOTA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
355	WP(C)/0032633/2023	GURU KRUPA EDUCATIONAL TRUST, BBSR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
356	WP(C)/0032634/2023	ASIT KUMAR PARIDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
357	WP(C)/0032635/2023	KOTAK MAHINDRA BANK LTD., MUMBAI VS THE D.M. CUM COLLECTOR, CUTTACK	DEVI PRASAD TRIPATHY VS	// 0 //
358	WP(C)/0032636/2023	ASIT KUMAR PARIDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
359	WP(C)/0032637/2023	ASIT KUMAR PARIDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
360	WP(C)/0032638/2023	PRAHALAD PRADHAN VS STATE OF ODISHA	KOSIK ANANDA GURU VS	// 0 //
361	WP(C)/0032639/2023	KALPANA PATEL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
362	WP(C)/0032640/2023	AMAR KUMAR SAHU VS UNION OF INDIA	SOURAV DAS VS	// 0 //
363	WP(C)/0032641/2023	PRADEEP KUMAR PAHI	BIDYALOK MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0032642/2023	THE EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR DUTIKA BEHERA	TRILOCHAN PANIGRAHI	//
		VS	VS	0
365	WP(C)/0032643/2023	STATE OF ODISHA NABAKISHORE MOHAPATRA	PRAVAT KUMAR NAYAK	//
		VS	VS	0
366	WP(C)/0032644/2023	STATE OF ODISHA DR. PRAMOD KUMAR ACHARYA	BIDYALOK MOHAPATRA	//
		VS	VS	0
367	WP(C)/0032645/2023	THE EMPLOYEES PROVIDENT FUND ORGANIZATION, BBSR LILAM KUMAR BADAIAK	SANTOSH KUMAR MISHRA	//
		VS	VS	0
368	WP(C)/0032646/2023	THE COMMNR. OF CT AND GST, CUTTACK GANNON DUNKERLEY AND CO. LTD., NEW DELHI	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
369	WP(C)/0032647/2023	STATE OF ODISHA PRAMOD KUMAR BHANJA	GOURAV MOHANTY	//
		VS	VS	0
370	WP(C)/0032648/2023	STATE OF ODISHA NRUSINGHA CHARAN BEHERA	BIDYADHAR MANSING	//
		VS	VS	0
371	WP(C)/0032649/2023	STATE OF ODISHA SUDHIR KUMAR MOHANTY	BEDPRAKASH DALAI	//
		VS	VS	0
372	WP(C)/0032650/2023	STATE OF ODISHA PURNA CHANDRA PATRO	RAMA PRASAD DALAI	//
		VS	VS	0
373	WP(C)/0032651/2023	STATE OF ODISHA K.RABINDRA KUMAR PATRA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
374	WP(C)/0032652/2023	THE COLLECTOR-CUM-DM, GANJAM SANDHYA RANI ACHARYA	SANTOSH KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0032653/2023	THE COMMNR. OF CT AND GST, CUTTACK RATIKANTA DASH VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// // 0 //
376	WP(C)/0032654/2023	PRAMILA HARICHANDAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
377	WP(C)/0032655/2023	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
378	WP(C)/0032656/2023	M/S. SCAN SPONGE IRON LTD. SUNDARGARH VS SALES TAX OFFICER, SUNDARGARH	ADITYA SINGH MOHANTY VS	// 0 //
379	WP(C)/0032657/2023	NIHAR RANJAN PATI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
380	WP(C)/0032658/2023	M/S SWOSTI POWERCON, BARGARH VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
381	WP(C)/0032659/2023	BIDYUT LATA NAYAK VS STATE OF ODISHA	MANOJ KUMAR BALA SAMANTA VS	// 0 //
382	WP(C)/0032660/2023	SATYABRATA DHAL VS BOARD OF SECONDARY EDUCATION, ODISHA	GOPINATH SETHI VS	// 0 //
383	WP(C)/0032661/2023	GOKULA CHANDRA BALABANTARAY VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //
384	WP(C)/0032662/2023	M/S SWOSTI POWERCON, BARGARH VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
385	WP(C)/0032663/2023	LAKSHMI NARAYAN BISWAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0032664/2023	MAMATA BOITAI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
387	WP(C)/0032665/2023	SURESH KUMAR DAS VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// 0 //
388	WP(C)/0032666/2023	M/S SWOSTI POWERCON, BARGARH VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
389	WP(C)/0032667/2023	MALRAJ RAMMOHAN RAO VS R.T.O. CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
390	WP(C)/0032668/2023	SANJULATA SAHOO VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
391	WP(C)/0032669/2023	MALRAJ RAMMOHAN RAO VS R.T.O. CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
392	WP(C)/0032670/2023	M/S. KALINGA RESOURCES, ROURKELA VS AUTHORIZED OFFICER, THE URBAN CO-OPERATIVE BANK LTD., ROURKELA	SASWAT K. ACHARYA VS	// 0 //
393	WP(C)/0032671/2023	GOBARDHAN NAYAK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
394	WP(C)/0032672/2023	MALRAJ RAMMOHAN RAO VS R.T.O. CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
395	WP(C)/0032673/2023	M/S SWOSTI POWERCON, BARGARH VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
396	WP(C)/0032674/2023	AKSHAYA KUMAR MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
397	WP(C)/0032675/2023	KULAMANI SWAIN	AUROBINDA SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0032676/2023	MALRAJ RAMMOHAN RAO	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O. CHANDIKHOLE		//
399	WP(C)/0032677/2023	M/S SWOSTI POWERCON, BARGARH	IPSIT AUROBINDO ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0032678/2023	TUSAR RANJAN TRIPATHY	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0032679/2023	MALRAJ RAMMOHAN RAO	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O. CHANDIKHOLE		//
402	WP(C)/0032680/2023	SANATAN BHOI	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0032681/2023	MALRAJ RAMMOHAN RAO	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O. CHANDIKHOLE		//
404	WP(C)/0032682/2023	M/S SWOSTI POWERCON, BARGARH	IPSIT AUROBINDO ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0032683/2023	SUSHIL KUMAR GAUR	PRADEEP KUMAR DAS	//
		VS	VS	0
		TAHASILDAR, TALCHER		//
406	WP(C)/0032684/2023	M/S SWOSTI POWERCON, BARGARH	IPSIT AUROBINDO ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0032685/2023	DILLIP KUMAR TARAI	DEEPAK KUMAR PANI	//
		VS	VS	0
		COLLECTOR, JAGATSINGHPUR		//
408	WP(C)/0032686/2023	RAMA CHANDRA SAHOO	PRATAP KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0032687/2023	STATE OF ODISHA DEVINE INSTITUTE OF NURSING, BBSR VS	BISWAJIT RANJAN TRIPATHY VS	// // ()
410	WP(C)/0032688/2023	STATE OF ODISHA MALRAJ RAMMOHAN RAO VS	ASHOK KUMAR ROUT VS	// // ()
411	WP(C)/0032689/2023	R.T.O. CHANDIKHOLE MALRAJ RAMMOHAN RAO VS	ASHOK KUMAR ROUT VS	// // ()
412	WP(C)/0032690/2023	R.T.O., CHANDIKHOLE MALRAJ RAMMOHAN RAO VS	ASHOK KUMAR ROUT VS	// // ()
413	WP(C)/0032691/2023	R.T.O., CHANDIKHOLE PRANATI BEURA VS	ASHOK KUMAR ROUT VS	// // ()
414	WP(C)/0032692/2023	R.T.O., CUTTACK PRANATI BEURA VS	ASHOK KUMAR ROUT VS	// // ()
415	WP(C)/0032693/2023	R.T.O., CUTTACK DEBENDRA DAS VS	ASHOK KUMAR ROUT VS	// // ()
416	WP(C)/0032694/2023	R.T.O., CUTTACK MADHURI KUMARI PADHI VS	ASHOK KUMAR ROUT VS	// // ()
417	WP(C)/0032695/2023	STATE OF ODISHA PRASANNA KUMAR KARNA VS	JAGABANDHU SAHU VS	// // ()
418	WP(C)/0032696/2023	STATE OF ODISHA DHANAMANI MEHER VS	JAGABANDHU SAHU VS	// // ()
419	WP(C)/0032697/2023	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	SATYABRATA SENAPATI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0032698/2023	IGKC COLLEGE OF NURSING, BBSR VS	SASWAT KUMAR ACHARYA VS	// 0
421	WP(C)/0032699/2023	THE CHAIRMAN, ODISHA NURSES AND MIDWIVES REGISTRATION COUNCIL, BBSR ASHOK KUMAR GANDHI VS	AMITABH PRADHAN VS	// 0
422	WP(C)/0032700/2023	SUB-COLLECTOR, SAMBALPUR MANASI DWIBEDI VS	DEBENDRA KUMAR DHAR VS	// 0
423	WP(C)/0032701/2023	STATE OF ODISHA SHARMISTHA NAYAK VS	SAIBRATA RATH VS	// 0
424	WP(C)/0032702/2023	STATE OF ODISHA SWAGATIKA DAS VS	SHRADHASHREE ROUTRAY VS	// 0
425	WP(C)/0032703/2023	STATE OF ODISHA SARAT CHANDRA SAHOO VS	KANANBALA ROY CHOUDHURY VS	// 0
426	WP(C)/0032704/2023	THE COMMNR., CT AND GST, ODISHA, CUTTACK HIMANSHU SEKHER SWAIN VS	DEBENDRA KUMAR DHAR VS	// 0
427	WP(C)/0032705/2023	STATE OF ODISHA SMRUTI SUDHA PATNAIK VS	AVIJIT PATNAIK VS	// 0
428	WP(C)/0032706/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, ODISHA RAMESH CHANDRA NAYAK VS	BIJAY KUMAR BEHERA VS	// 0
429	WP(C)/0032707/2023	STATE OF ODISHA SOUMYASHREE SWAIN VS	BIBHU PRASAD DAS VS	// 0
430	WP(C)/0032708/2023	STATE OF ODISHA SNEHANJALI BARIK VS	SHRADHASHREE ROUTRAY VS	// 0
431	WP(C)/0032709/2023	STATE OF ODISHA NIRANJAN NAYAK	PRAJIT KUMAR PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0032710/2023	PRESIDENT, CUTTACK CENTRAL CO OPERATIVE BANK LTD., CUTTACK SUNIL KUMAR PATEL	DEBASIS TRIPATHY	//
		VS	VS	0
433	WP(C)/0032711/2023	STATE OF ODISHA SMRUTI REKHA BISWAL	SHRADHASHREE ROUTRAY	//
		VS	VS	0
434	WP(C)/0032712/2023	STATE OF ODISHA PANALAL NAIK	GOKULANANDA SAHU	//
		VS	VS	0
435	WP(C)/0032713/2023	STATE OF ODISHA SUPRIYA BARIK	SHRADHASHREE ROUTRAY	//
		VS	VS	0
436	WP(C)/0032714/2023	STATE OF ODISHA SKS LOGISTICS AND CO., ANGUL	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
437	WP(C)/0032715/2023	STATE OF ODISHA RAJAN SAHOO	DILLIP KUMAR SAHU	//
		VS	VS	0
438	WP(C)/0032716/2023	CHIEF GENERAL MANAGER, NTPCL, ANGUL PRAGNYA BHARATI MEHER	SHRADHASHREE ROUTRAY	//
		VS	VS	0
439	WP(C)/0032717/2023	STATE OF ODISHA SAILABALA SWAIN	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
440	WP(C)/0032718/2023	STATE OF ODISHA MANORANJAN SINGHA	UMESH CHANDRA SETHI	//
		VS	VS	0
441	WP(C)/0032719/2023	STATE OF ODISHA LAXMIKANTA DAS	UMESH CHANDRA SETHI	//
		VS	VS	0
442	WP(C)/0032720/2023	STATE OF ODISHA SNEHAPRAVA DAS	NIHAL RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0032721/2023	CHIEF SECY. TO GOVT. OF ODISHA JITESH KUMAR BEHERA VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	// // ()
444	WP(C)/0032722/2023	SUKANTA KUMAR ROUT VS STATE OF ODISHA	UMESH CHANDRA SETHI VS	// ()
445	WP(C)/0032723/2023	M/S. MARUTI CONSTRUCTION, SAMBALPUR VS SAMBALPUR MUNICIPAL CORPORATION	PRABODHA CHANDRA NAYAK VS	// ()
446	WP(C)/0032724/2023	LAXMAN CHOUHAN VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	// ()
447	WP(C)/0032725/2023	LAXMINARAYAN PRADHAN VS STATE OF ODISHA	GYANARANJAN SETHI VS	// ()
448	WP(C)/0032726/2023	SUCHITRA BEHERA VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	// ()
449	WP(C)/0032727/2023	SUSANTA KUMAR CHOPDAR VS STATE OF ODISHA	GYANARANJAN SETHI VS	// ()
450	WP(C)/0032728/2023	BHIMASEN SAHU VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// ()
451	WP(C)/0032729/2023	NIRANJAN BASANTIA VS TAHASILDAR, MARSAGHAI, KENDRAPARA	DEVI PRASAD DASH VS	// ()
452	WP(C)/0032730/2023	DILIP TOPPO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// ()
453	WP(C)/0032731/2023	JADUMANI SATAPATHY VS STATE OF ODISHA	SWAPNIL ROY VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0032732/2023	PRUTHI KANTA BISWAL VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
455	WP(C)/0032733/2023	KUNI SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
456	WP(C)/0032734/2023	SAIRA BIBI @ SAHIRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
457	WP(C)/0032735/2023	M/S KASHVI INTERNATIONAL PVT. LTD., KENDUJHAR VS UNION OF INDIA	ANMAY MISHRA VS	// 0 //
458	WP(C)/0032736/2023	KANGALI CHARAN BARAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
459	WP(C)/0032737/2023	UDAYANATH KHATEI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
460	WP(C)/0032738/2023	RABINDRA KUMAR BEURA VS UNION OF INDIA	SUBIR PALIT VS	// 0 //
461	WP(C)/0032739/2023	STATE OF ODISHA VS ELISEBATA @ ELISABITA MUTHAMAJHI	ARUPA NANDA DAS, A.G.A. VS	// 0 //
462	WP(C)/0032740/2023	SULACHANA SETHY VS RESHMA SETHY	KAPILA CHARAN NAYAK VS	// 0 //
463	WP(C)/0032741/2023	MAHAMMADIA BAZAR PUJA COMMITTEE, CUTTACK VS STATE OF ODISHA	KMIT PRASAD BOSE VS	// 0 //
464	WP(C)/0032742/2023	MOHAMMAD IDRIS KHAN VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	// 0 //
465	WP(C)/0032743/2023	M/S. KAILASH DISTRIBUTORS DIESELS AND AUTO SPARE PARTS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0032744/2023	PINAKI SANKAR NANDA	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0032745/2023	CHANDRA KANTA DAS	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0032746/2023	DEVANAND JINDAL	BIMBISAR DASH	//
		VS	VS	0
		KALINGA NAGAR DEVELOPMENT AUTHORITY		//
469	WP(C)/0032747/2023	ASWANI KUMAR JENA	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0032748/2023	BIKRAM KESHARI RAM	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0032749/2023	DILLIP KUMAR SENAPATI	ER. DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0032750/2023	SULOCHANA DALAI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0032751/2023	HRUSHIKESH PRADHAN	SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0032752/2023	NIRJHARINI SWAIN	ER. DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0032753/2023	LAXMI PRIYA MISHRA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0032754/2023	DHRUBA CHARAN MAHAKUD	NIRANJAN LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0032755/2023	STATE OF ODISHA SANTOSINI DAS VS	ER. DEBASHISHA HOTA VS	// // ()
478	WP(C)/0032756/2023	STATE OF ODISHA DR GANGADHAR NANDA VS	HITENDRA NATH RAH VS	// // ()
479	WP(C)/0032757/2023	UNION OF INDIA NITAI CHARAN NANDA VS	BIBHUTI BHUSAN MISHRA (2) VS	// // ()
480	WP(C)/0032758/2023	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	ER. DEBASHISHA HOTA VS	// // ()
481	WP(C)/0032759/2023	STATE OF ODISHA RAJENDRA KUMAR DHAL VS	DR. JITENDRA KUMAR LENKA VS	// // ()
482	WP(C)/0032760/2023	STATE OF ODISHA M/S. SHRIRAM FINANCE LTD., CHENNAI VS	PRABIR KUMAR RAY VS	// // ()
483	WP(C)/0032761/2023	STATE OF ODISHA DIBYA COLLEGE OF PHARMACY, SUNDARGARH VS	AKSHAYA KUMAR PANDEY VS	// // ()
484	WP(C)/0032762/2023	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	DR. BINODA KUMAR MISHRA VS	// // ()
485	WP(C)/0032763/2023	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	PRAVASH CHANDRA JENA VS	// // ()
486	WP(C)/0032764/2023	STATE OF ODISHA LAJPAT AGARWAL VS	MANORANJAN MOHAPATRA VS	// // ()
487	WP(C)/0032765/2023	THE TAHASILDAR, SUNDARGARH RITESH KUMAR NAYAK VS	KSHIROD KUMAR ROUT VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0032766/2023	KEDARNATH SAHOO VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
489	WP(C)/0032767/2023	GOBINDA BIDYADHAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
490	WP(C)/0032768/2023	RAMA CHANDRA TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
491	WP(C)/0032769/2023	KAILASA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
492	WP(C)/0032770/2023	SANGITA BHOL @ SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
493	WP(C)/0032771/2023	GURU CHARAN BAL VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
494	WP(C)/0032772/2023	RANJAN MAHANANDA VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// 0 //
495	WP(C)/0032773/2023	TOPHAN KUMAR BHOL VS THE PRINCIPAL SECY. TO THE GOVT., HIGHER EDUCATION DEPT., BBSR	ARUPANANDA GOSWAMY VS	// 0 //
496	WP(C)/0032774/2023	INDRAMANI SETHY VS UNION OF INDIA	PRADEEP KUMAR DAS VS	// 0 //
497	WP(C)/0032775/2023	UTTAM KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
498	WP(C)/0032776/2023	K.RABINDRA KUMAR PATRO VS STATE POLLUTION CONTROL BOARD, BBSR	SARATHI JYOTI MOHANTY VS	// 0 //
499	WP(C)/0032777/2023	M/S S.B.ENTERPRISES, BERHAMPUR	PRANAYA KISHORE HARICHANDAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0032778/2023	ADDL. COMMISSIONER OF STATE TAX, TERRITORIAL RANGE, BERHAMPUR GADADHAR SETHI	GYANARANJAN SETHI	//
		VS	VS	0
501	WP(C)/0032779/2023	STATE OF ODISHA PRAFULLA KUMAR TRIPATHY	SANJIB MOHANTY	//
		VS	VS	0
502	WP(C)/0032780/2023	STATE OF ODISHA SUSHANTA KUMAR NANDA @ SUSANTA KUMAR NANDA	ANANDANANDA PANDA	//
		VS	VS	0
503	WP(C)/0032781/2023	R.T.O., KALAHANDI RABINDRA MOHAN BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
504	WP(C)/0032782/2023	STATE OF ODISHA BHAUMA KESHARI DAS	PRAMODA KUMAR DASH	//
		VS	VS	0
505	WP(C)/0032783/2023	STATE OF ODISHA HYDER ALI KHAN	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
506	WP(C)/0032784/2023	STATE OF ODISHA JANAKI DEI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
507	WP(C)/0032785/2023	STATE OF ORISSA NIRUPAMA NAYAK	MANASH RANJAN NAYAK	//
		VS	VS	0
508	WP(C)/0032786/2023	STATE OF ODISHA ARUN KUMAR BHATTACHARJEE	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
509	WP(C)/0032787/2023	STATE OF ORISSA PRASANNA KUMAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
510	WP(C)/0032788/2023	STATE OF ODISHA PAWAL TOPPO	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0011281/2023	COLLECTOR, SUNDARGARH SUKANTI BHARATI VS STATE OF ODISHA	SANGRAM RATH VS	// NIMAPADA /311 /2023 ()
512	ABLAPL/0011282/2023	SOHEB KHAN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// JODA /274 /2023 ()
513	ABLAPL/0011283/2023	BAMAN CHARAN PANDA VS STATE OF ODISHA(VIG.)	SUMITRA MOHANTY VS	// CUTTACK VIGILANCE /2 /2004 ()
514	ABLAPL/0011284/2023	BALARAM SAHU @ BALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /355 /2023 ()
515	ABLAPL/0011285/2023	MATTA SUDHAKAR RAO @ MATA SUDHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// GURANDI /66 /2023 ()
516	ABLAPL/0011286/2023	TUKU @ BRAHMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 ()
517	ABLAPL/0011287/2023	DUKHANASAN @ HRUDANAND JUED VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// BELPARA /232 /2023 ()
518	ABLAPL/0011288/2023	SUDAM NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// BELPARA /225 /2023 ()
519	ABLAPL/0011289/2023	JARINA BIBI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// PURUNABAZAR /298 /2023 ()
520	ABLAPL/0011290/2023	CHANDAN @ SRIKANT SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// / /0 ()
521	ABLAPL/0011291/2023	BASU NAIK @ BASUDEB NAIK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// FATEGARH /35 /2015 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0011292/2023	ALOK @ SHRABAN KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE KASIA /52 /2023 () //
523	ABLAPL/0011293/2023	PRASANNA KUMAR SETHI VS STATE OF ODISHA	APURBA DAS VS	KENDRAPARA /125 /2023 () //
524	ABLAPL/0011294/2023	ROHIT MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /208 /2023 () //
525	ABLAPL/0011295/2023	DEEPAK PALAI @ DEEPAK KUMAR PALAI VS STATE OF ODISHA	ADISHREE MISHRA VS	SAHID NAGAR P.S. /358 /2023 () //
526	ABLAPL/0011296/2023	RANJIT KULDIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /153 /2023 () //
527	ABLAPL/0011297/2023	GANESWAR PRADHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /377 /2013 () //
528	ABLAPL/0011298/2023	KALIA @ KALANDI NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /385 /2023 () //
529	ABLAPL/0011299/2023	KAMAL LOCHAN PADHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /68 /2022 () //
530	ABLAPL/0011300/2023	SUJAN RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /203 /2020 () //
531	ABLAPL/0011301/2023	PAPU BEHERA VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	CUTTACK SADAR /511 /2023 () //
532	ABLAPL/0011302/2023	RAJU @ RAJENDRA KUMAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /105 /2020 () //
533	ABLAPL/0011303/2023	UMESH CHANDRA PAHI	SANJIT KUMAR DAS	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0011304/2023	STATE OF ODISHA ALEKHA JENA	HAREKRUSHNA DASH	// RAMACHANDRAPUR /203 /2023
		VS	VS	()
535	ABLAPL/0011305/2023	STATE OF ODISHA MAKARA MOHANTY @ PARESH KUMAR MOHANTYBADAL KUMAR BEHERA		// JALESWAR /393 /2023
		VS	VS	()
536	ABLAPL/0011306/2023	STATE OF ODISHA SUBASHINI PRADHAN @ SUBASINI PRADHAN	SANJIB KUMAR BHANJADEO	// KHALLIKOTE /631 /2023
		VS	VS	()
537	ABLAPL/0011307/2023	STATE OF ODISHA JAPANI @ DEEPAK PRADHAN	RABI NARAYAN MOHANTY	// DELANGA /13 /2021
		VS	VS	()
538	ABLAPL/0011308/2023	STATE OF ODISHA RAJESH KANODIA	BISWARANJAN DALAI	// / /0
		VS	VS	()
539	ABLAPL/0011309/2023	UNION OF INDIA A JUDHISTIRA REDDY	SANJIB KUMAR BHANJADEO	// GRAM GANJAM /261 /2023
		VS	VS	()
540	ABLAPL/0011310/2023	STATE OF ODISHA BABAN MALIK	SANJIT KUMAR DAS	// DHARMASALA /567 /2023
		VS	VS	()
541	ABLAPL/0011311/2023	STATE OF ODISHA SANTOSH @ SANTOSH KUMAR SAHOO	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
542	ABLAPL/0011312/2023	STATE OF ODISHA SOMUYA RANJAN SETHI	APURBA DAS	// KENDRAPARA /125 /2023
		VS	VS	()
543	ABLAPL/0011313/2023	STATE OF ODISHA PANKAJ KUMAR GOEL @ PANKAJ GOEL	SARATHI JYOTI MOHANTY	// AMBABHONA /196 /2023
		VS	VS	()
544	ABLAPL/0011314/2023	STATE OF ODISHA PAPU AGRAWAL @ DURJYODHAN AGRAWAL	SARATHI JYOTI MOHANTY	// AMBABHONA /81 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0011315/2023	STATE OF ODISHA PRASANTA KUMAR ROUT VS	SARATHI JYOTI MOHANTY VS	// / /0 ()
546	ABLAPL/0011316/2023	STATE OF ODISHA RAMESH CHANDRA DASH @ RAMESH KUMAR DAS ASHOK KUMAR SWAIN (1) VS	VS	// / /0 ()
547	ABLAPL/0011317/2023	STATE OF ODISHA BUTURA @ SURENDRA SWAIN VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /146 /2023 ()
548	ABLAPL/0011318/2023	STATE OF ODISHA RANJAN BHOI @ RAJAN BHOI VS	BISWAJIT RANJAN TRIPATHY VS	// BAUNISUNI /3 /2022 ()
549	ABLAPL/0011319/2023	STATE OF ODISHA GOPAL @ GOPAL SINGH VS	SOUMYA RANJAN DAS VS	// PLANTSITE /300 /2023 ()
550	ABLAPL/0011320/2023	STATE OF ODISHA DEEPAKA BISOYI @ DEEPAK KU. BISOYEE VS	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /417 /2023 ()
551	ABLAPL/0011321/2023	STATE OF ODISHA MANAS KUMAR KAR VS	SUKANTA KUMAR DALAI VS	// CUTTACK VIGILANCE /19 /2023 ()
552	ABLAPL/0011322/2023	STATE OF ODISHA(VIG.) GANESH KUMAR SAHOO @ GANESH SAHOO VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
553	ABLAPL/0011323/2023	STATE OF ODISHA ALAYA KUMAR MISHRA VS	AMULYA RATNA PANDA VS	// LAXMISAGAR P.S. /49 /2016 ()
554	ABLAPL/0011324/2023	STATE OF ODISHA KASTURI MOHANTY VS	ALOK KUMAR PANDA VS	// ASKA /579 /2023 ()
555	ABLAPL/0011325/2023	STATE OF ODISHA RASHMIRANJAN PATRA VS	GANGADHAR SAMAL VS	// /48 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0011326/2023	CHITA RANJAN DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAIDYANATHPUR /377 /2023 () //
557	ABLAPL/0011327/2023	KEDARNATH SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	INFOCITY PS /155 /2018 () //
558	ABLAPL/0011328/2023	SUDARSHAN DALEI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /80 /2019 () //
559	ABLAPL/0011329/2023	RANJIT DISHRI VS STATE OF ODISHA	SK. ZAFARULLA VS	GOCHHAPADA /4 /2022 () //
560	ABLAPL/0011330/2023	NIBARANA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
561	ABLAPL/0011331/2023	MAHESWAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /82 /2023 () //
562	ABLAPL/0011332/2023	DR. DEBASHISH DASH VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	MAHILA P.S.(BBSR) /117 /2023 () //
563	ABLAPL/0011333/2023	BIRANCHI NARAYAN PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /115 /2023 () //
564	ABLAPL/0011334/2023	RAJENDRA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	JANKIA P.S. /322 /2023 () //
565	ABLAPL/0011335/2023	NITYANANDA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /381 /2023 () //
566	ABLAPL/0011336/2023	RAJA @ RAJESH KUMAR MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR JENA VS	PARADEEP MODEL /354 /2023 () //
567	ABLAPL/0011337/2023	ANANDA @ ANANDA CHANDRA SAHOO	SANJIB KUMAR BHANJADEO	BOLAGARH P.S. /239 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0011338/2023	RASHMI RANJAN KUNDA	PRAFULLA KUMAR JENA	PARADEEP MODEL /354 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0011339/2023	KAUSHIKA @ ARABINDA JAGADALA	AKSHAYA KUMAR SAHOO	ULLUNDA /168 /2022
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0011340/2023	KARUNAKAR JAYSINGH	KABIRAJ PRADHAN	JODAPADAR /161 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0011341/2023	SITANJALI SAHU	DHARMENDRA SETHY	NILGIRI /279 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0011342/2023	AZIZ AHMAD KHAN	ADHIRAJ MOHANTY	UDITNAGAR /100 /2010
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0011343/2023	RAM PRASAD CHOUDHARY @ BAPI CHOUDHARY	JITENDRA SAMANTARAY	GOSANINUAGAM /296 /2023
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0011344/2023	DEBABRATA PRADHAN @ DEBUNA PRADHAN	ABHAYA KUMAR PARIDA	DHARMASALA /549 /2023
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0011345/2023	SANDHYARANI @ KALI OJHA	SOU MENDRA KUMAR NAYAK	KHUNTUNI /185 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0011346/2023	BISWAJIT GHADEI	AMULYA RATNA PANDA	MANGALPUR /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0011347/2023	KHULANA SWAIN	BHAWANI SANKAR PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0011348/2023	DANDAPANI BEHERA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /258 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0011349/2023	STATE OF ODISHA PRAKASH CH RANA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /167 /2019 ()
580	ABLAPL/0011350/2023	STATE OF ODISHA PINKU @ RINKU BEHERA VS	PRAKASH KUMAR SAMAL VS	// DHENKANAL SADAR /75 /2023 ()
581	ABLAPL/0011351/2023	STATE OF ODISHA JUDHISTHIRA RANA @ JUDHISTIR RANA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /167 /2019 ()
582	ABLAPL/0011352/2023	STATE OF ODISHA BIKASH RANJAN SAMAL VS	MANAS KUMAR CHAND VS	// KALIAPANI /84 /2023 ()
583	ABLAPL/0011353/2023	STATE OF ODISHA RAJU HANTAL VS	PRANAB KUMAR DAS VS	// CHITRAKONDA /155 /2023 ()
584	ABLAPL/0011354/2023	STATE OF ODISHA AKASH KUMAR RANASINGH VS	ACHYUTANANDA PATTANAIAK VS	// MUNIGUDA /225 /2023 ()
585	ABLAPL/0011355/2023	STATE OF ODISHA PANCHANAN BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// BEGUNIA P.S. /339 /2023 ()
586	ABLAPL/0011356/2023	STATE OF ODISHA ANTARYAMI SWAIN VS	AVIJIT PATNAIK VS	// LAXMISAGAR P.S. /377 /2023 ()
587	ABLAPL/0011357/2023	STATE OF ODISHA RAJALAXMI BEHERA VS	DEBASIS TRIPATHY VS	// ROURKELA VIGILANCE /13 /2023 ()
588	ABLAPL/0011358/2023	STATE OF ODISHA MANTU @ PRAVANJAN PRADHAN VS	MANAS KUMAR CHAND VS	// NARLA /192 /2023 ()
589	ABLAPL/0011359/2023	STATE OF ODISHA ALOKA BHUYAN VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /335 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0011360/2023	KRUSHNA CHANDRA BEHERA @ CHHOTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /200 /2023 () //
591	ABLAPL/0011361/2023	ADITYA KUMAR GUMANSINGH @ GUDUL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /214 /2023 () //
592	ABLAPL/0011362/2023	KAMINI PANDA VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /678 /2023 () //
593	ABLAPL/0011363/2023	SRINIBAS MOHAPATRA VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	DHENKANAL SADAR /814 /2023 () //
594	ABLAPL/0011364/2023	HATA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /244 /2023 () //
595	ABLAPL/0011365/2023	DHIRENDRA PANDA VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /678 /2023 () //
596	ABLAPL/0011366/2023	KALI LINGARAJ REDDY @ K. LINGARAJ REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GRAM GANJAM /261 /2023 () //
597	ABLAPL/0011367/2023	KANHU CHARAN MAHARANA @ KANHU MAHARANA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /354 /2023 () //
598	ABLAPL/0011368/2023	SATIRAM @ MOTIRAM TIKIRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHARAMGARH /155 /2023 () //
599	ABLAPL/0011369/2023	HAPINA GAJENDRA @ HAPI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BEGUNIA P.S. /346 /2023 () //
600	ABLAPL/0011370/2023	BIKRAM MOHANTY VS STATE OF ODISHA	SARADA PRASAD DASH VS	BENTKAR (42 MOUZA) UPD CUTTACK /321 /2023 () //
601	ABLAPL/0011371/2023	NIRMAL KUMAR SWAIN	UMESH CHANDRA BEHURA	PARADEEP LOCK /414 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0011372/2023	STATE OF ODISHA LALITA DAS MOHAPATRA	UNMESH CHANDRA JENA	// SABARANG /204 /2023
		VS	VS	()
603	ABLAPL/0011373/2023	STATE OF ODISHA BHARAT MUDULI	DEEPANJALI SAHU	// KANTAMAL /68 /2023
		VS	VS	()
604	ABLAPL/0011374/2023	STATE OF ODISHA KATIA @ NARENDRA ROUL	SATYAJIT MOHAPATRA	// NILGIRI /20 /2017
		VS	VS	()
605	ABLAPL/0011375/2023	STATE OF ODISHA SRIKANTA BHAINSA	SATYAJIT MOHAPATRA	// JAIPATNA /93 /2022
		VS	VS	()
606	ABLAPL/0011376/2023	STATE OF ODISHA MANTU MAITO @ MANTU MAITY	SATYAJIT MOHAPATRA	// BARIPADA TOWN /574 /2023
		VS	VS	()
607	ABLAPL/0011377/2023	STATE OF ODISHA BAMADEV SAMANTRA @ DAMODAR	SURYA NARAYAN MISHRA	// KANAS /42 /2011
		VS	VS	()
608	ABLAPL/0011378/2023	STATE OF ODISHA TINKA MALIK @ DHARMENDRA MALIK	ARIJEET MISHRA	// RAJKANIKA /502 /2023
		VS	VS	()
609	ABLAPL/0011379/2023	STATE OF ODISHA LIPSA SUNYANI	BHARAT BHUSAN ROURAY	// SECTOR-19 /80 /2023
		VS	VS	()
610	ABLAPL/0011380/2023	STATE OF ODISHA RAGHUNATH SAMANTARAY	SURYA NARAYAN MISHRA	// KANAS /150 /2023
		VS	VS	()
611	ABLAPL/0011381/2023	STATE OF ODISHA SUKANTA @ ULLA SUTAR	PRATAP CHANDRA MISHRA	// BANKI /318 /2023
		VS	VS	()
612	ABLAPL/0011382/2023	STATE OF ODISHA NARAYAN BARIK	LALATENDU RAY	// JAGATSINGPUR /291 /2020
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0011383/2023	STATE OF ODISHA BIJAYA KUMAR PATRA VS	SARADA PRASAD DASH VS	// KHAIRA /300 /2023 ()
614	ABLAPL/0011384/2023	STATE OF ODISHA PRAVU SAHOO VS	SAMVIT MOHANTY VS	// NAUGAON /84 /2006 ()
615	ABLAPL/0011385/2023	STATE OF ODISHA RAJENDRA KUMAR RAYPITAMBER VS	SANTOSH KUMAR SAMANTARAYA VS	// KHURDA SADAR /274 /2023 ()
616	ABLAPL/0011386/2023	STATE OF ODISHA PRABIRA RAYPITAMBER @ BIKASH VS	SANTOSH KUMAR SAMANTARAYA VS	// KHURDA SADAR /274 /2023 ()
617	ABLAPL/0011387/2023	STATE OF ODISHA PABITRA BARAL VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /166 /2023 ()
618	ABLAPL/0011388/2023	STATE OF ODISHA B. DIPAK PATRA VS	BISWARANJAN MAHARATHA VS	// KABISURYANAGAR /501 /2021 ()
619	ABLAPL/0011389/2023	STATE OF ODISHA SUNIL KUMAR PATEL VS	HIMANSHU SEKHAR MISHRA VS	// ROURKELA VIGILANCE /24 /2023 ()
620	ABLAPL/0011390/2023	STATE OF ODISHA(VIG.) SANJAY KUMAR MOHANTY VS	ANNADA SANKAR JENA VS	// SATYABADI /322 /2023 ()
621	ABLAPL/0011391/2023	STATE OF ODISHA GANESH PUTA@GOUDA VS	PRABHAV BEHERA VS	// BHAWANIPATNA SADAR /215 /2023 ()
622	ABLAPL/0011392/2023	STATE OF ODISHA RILU @ SUJIT KUMAR SINGH VS	RAJALAXMI BISWAL VS	// PARJANG /386 /2023 ()
623	ABLAPL/0011393/2023	STATE OF ODISHA ANI @ DEEPAK KUMAR SINGH VS	RAJALAXMI BISWAL VS	// PARJANG /386 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0011394/2023	BABUL NATH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /258 /2023 () //
625	ABLAPL/0011395/2023	BALARAM SAHOO @ ROHIT SAHOO VS UNION OF INDIA (RAILWAY)	SUDHANSU SEKHAR DASH VS	//0 () //
626	ABLAPL/0011396/2023	GAGAN MALLIK VS STATE OF ODISHA	KHIROD CHANDRA NAYAK VS	DHENKANAL SADAR /576 /2023 () //
627	ABLAPL/0011397/2023	AMIT MOHANTY VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	BADAGODA P.S. /117 /2019 () //
628	ABLAPL/0011398/2023	SHAKTI PRASAD NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /258 /2023 () //
629	ABLAPL/0011399/2023	SANINGA GAGARANGA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	GUDARI /92 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :04/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	33/2023 ARBA/43/2022	IREL (INDIA) LTD.-MP	NARENDRA KISHORE MISHRA
2	52/2023 CRLLP/65/2023	M/S. ARJAN MINERALS PVT. LTD-MP	JAGJIT SINGH CHHABRA
3	59/2023 STREV/40/2020	M/S. MANGALAM TIMBER PRODUCTS LTD.-MP	C.R.DAS
4	76/2023 CRLMA/413/2023	KUMUD KANCHAN @ RINKI-MP	RASHMI KANTA ACHARYA
5	77/2023 CRLMA/414/2023	KRUSHNA CHANDRA JENA-MP	KISHORE KUMAR MISHRA
6	125/2023 LAA/45/2012	GOURI SHANKAR PANDA-MP	M/S.PRAMOD KU.PATTANAIAK,S.P.PATTANAIAK
7	150/2023 JCRLA/93/2022	ABHI CHHATRIA-MP	MR. GOURAV MOHANTY
8	200/2023 WPC(OAC)/145/2019	BISWAJIT GARDIA-MP	PRADEEP KUMAR KHUNTIA
9	201/2023 WPC(OAC)/79/2018	UMESH CHANDRA PATTNAYAK-MP	
10	202/2023 WPC(OAC)/2252/2018	JYOTSHNAMAYEE DAS-MP	
11	306/2023 CRLMP/1960/2023	SUBHAM RAY-MP	HEMANTA KUMAR RATSINGH
12	307/2023 CRLMP/1961/2023	KANHU CHARAN PRADHAN-MP	RAJJEET ROY
13	347/2023 TRP(C)/330/2023	SIBANI PATRA-MP	RASHMIKANTA MAHALIK
14	348/2023 TRP(C)/331/2023	MONALISA @ MONALISHA SAMANTARAY-MP	CHHABI BEHERA
15	349/2023 TRP(C)/332/2023	LAXMIPRIYA BEHERA-MP	LINGARAJ SARANGI
16	349/2023 MATA/46/2022	ADITYA PRASAD SWAIN-MP	
17	378/2023 RVWPET/383/2023	KAMAL KISHORE KHANDELWAL-MP	SANJEEV UDGATA
18	379/2023 RVWPET/384/2023	M/S. SUNBURN RETREAT PVT.LTD.-MP	DIPTI RANJAN BHOKTA
19	380/2023 RVWPET/384/2023	M/S. SUNBURN RETREAT PVT.LTD.-MP	DIPTI RANJAN BHOKTA
20	381/2023 RVWPET/385/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
21	382/2023 RVWPET/385/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
22	403/2023 CONTC/7250/2022	LAXMIDHAR DAS-MP	GYANA RANJAN SETHI
23	419/2023 RPFAM/283/2023	BIJAY NAYAK-MP	SARAT CHANDRA MEKAP
24	735/2023 CRLREV/468/2023	SHANTI KUMAR HARIJAN-MP	RAJIB LOCHAN PATTNAIK
25	736/2023 CRLREV/533/2023	BANAMBAR BEHERA-MP	BIRENDRA KUMAR PARHI
26	737/2023	BANAMBAR BEHERA-MP	BIRENDRA KUMAR PARHI

27	CRLREV/533/2023 738/2023	SWADHIN @ MIRASANKAR SAHU-MP	SOUGAT DASH
28	CRLREV/534/2023 739/2023	SATYABAN PANDA-MP	PRASANNA KUMAR DAS
29	CRLREV/535/2023 740/2023	CHITTARANJAN BEURA-MP	ANSHUMAN RAY
30	CRLREV/536/2023 834/2023 FAO/492/2022	FIRE OFFICER/ IN CHARGE, ODISHA FIRE SERVICE TRAINING INSTITUTE, BAMP	SINGLA, SUNITA DAS, A.S.C.
31	1136/2023 RSA/234/2015	SACHINDRA CHARAN SAHU-MP	M/S.SOUMYA MISHRA
32	1137/2023 RSA/125/2015	SURESH SAH THATHERA-MP	M/S.UPENDRA KU.SAMAL
33	1138/2023 RSA/410/2023	SAHEBA BANCHOR @ BANCHHOR @ GOUDA-MP	UPENDRA KUMAR SAMAL
34	1139/2023 RSA/410/2023	SAHEBA BANCHOR @ BANCHHOR @ GOUDA-MP	UPENDRA KUMAR SAMAL
35	1140/2023 RSA/411/2023	SBI, INDUSTRIAL ESTATE BRANCH-MP	P. V. BALAKRISHNA
36	1141/2023 RSA/71/2016	SAIRA KHATUN BIBI-MP	M/S.BHAKTAHARI MOHANTY
37	1142/2023 RSA/157/2011	JAMINI KANTA SWAIN-MP	MR.P.K.SINGH
38	1143/2023 RSA/157/2011	JAMINI KANTA SWAIN-MP	MR.P.K.SINGH
39	1144/2023 RSA/157/2011	JAMINI KANTA SWAIN-MP	MR.P.K.SINGH
40	1145/2023 RSA/273/2023	GUPTA POWER INFRASTRUCTURE LTD.-MP	AMIT PRASAD BOSE
41	1146/2023 RSA/487/2018	BIBHUTI BHUSAN SAI-MP	AJODHYA RANJAN DASH
42	1147/2023 RSA/494/2018	BIBHUTIBHUSAN SAI-MP	AJODHYA RANJAN DASH
43	1158/2023 CMP/1210/2023	KALANDI MALIK-MP	SOUMYA RANJAN PATI
44	1159/2023 CMP/1211/2023	PITAMBAR PATRA-MP	ANAM CHARAN PANDA
45	1160/2023 CMP/1212/2023	ANUSAYA SAHU-MP	DAYANANDA MOHAPATRA
46	1161/2023 CMP/1213/2023	SK.ABDUL MAJID-MP	KARTIK CHANDRA TRIPATHY
47	1162/2023 CMP/1214/2023	DEEPAK KUMAR MOHANTY @ DEEPAK MOHANTY-MP	BRAHMANANDA TRIPATHY
48	1163/2023 CMP/810/2023	MANOJ SUNANI@MANOJ KUMAR SUNANI-MP	TUSAR KUMAR MISHRA
49	1164/2023 CMP/967/2023	MALAYA MAJHI-MP	SANJIV JOSHI
50	1303/2023 BLAPL/8746/2023	AAMIR KHAN-MP	DEVASHIS PANDA
51	1304/2023 BLAPL/10241/2023	BALARAM BEHERA @ BALIA-MP	
52	1305/2023 BLAPL/3102/2023	TUNA @ BIBHU RANJAN SETHI-MP	AMULYA RATNA PANDA
53	1306/2023 BLAPL/3534/2023	BHISMAJIT BHOI-MP	BIJAYA KUMAR RAGADA
54	1307/2023 BLAPL/9453/2023	SANTANU KUMAR SAHU-MP	NIRAKAR MAHAPATRA
55	1699/2023 MACA/212/2018	ANJALI DEHURY-MP	PRASANNA KUMAR MISHRA
56	1700/2023 MACA/942/2023	KAMALA PRUSTY-MP	PRADEEP KUMAR MISHRA
57	1701/2023 MACA/943/2023	RAMA CHANDRA NAIK-MP	PRADEEP KUMAR MISHRA

58	1702/2023 MACA/944/2023	PRAMODA CHANDRA PRADHAN-MP	KALPATARU PANIGRAHI
59	1703/2023 MACA/944/2023	PRAMODA CHANDRA PRADHAN-MP	KALPATARU PANIGRAHI
60	1704/2023 MACA/907/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
61	1705/2023 MACA/934/2023	D.M., MANAGER IN CHARGE, LEGAL CELL NATIONAL INSURANCE CO. LTD.-MP	BIRANCHI NARAYAN RATH
62	1706/2023 MACA/945/2023	ANIKETA PADHY-MP	BIRANCHI NARAYAN RATH
63	1707/2023 MACA/946/2023	D.M., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	ADAM ALI KHAN
64	1708/2023 MACA/947/2023	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
65	1709/2023 MACA/948/2023	ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
66	1870/2023 ABLAPL/10043/2023	KUBERA BEHERA-MP	
67	1871/2023 ABLAPL/9322/2023	RAMESH KUMAR BHOI-MP	BINAYAK PRASHAD MOHANTY
68	1872/2023 ABLAPL/5370/2023	MANOJ PATRA-MP	
69	1873/2023 ABLAPL/10229/2023	BIJAYA THATI-MP	
70	1874/2023 ABLAPL/13137/2020	KALU CHARAN BEHERA-MP	ASHOK DAS
71	1875/2023 ABLAPL/9634/2023	LALA SUSIL KUMAR SINGH-MP	
72	1876/2023 ABLAPL/7915/2023	SAMBHU SAO-MP	
73	1877/2023 ABLAPL/9356/2023	JUGAL PATTANAYAK-MP	
74	1878/2023 ABLAPL/163/2023	SUBASH BEHERA-MP	SURYANARAYAN PANIGRAHI
75	1879/2023 ABLAPL/10182/2023	MANORANJAN NAYAK @ BULU-MP	
76	1880/2023 ABLAPL/9750/2023	SWETA BISWAL-MP	
77	1881/2023 ABLAPL/10012/2023	MOHAN @ KUNJA BIHARI BARIK-MP	
78	1882/2023 ABLAPL/9782/2023	JAMBE DIGAL-MP	
79	1883/2023 ABLAPL/10298/2023	CHATRUBHUJA SAHANI-MP	SIDHARTHA MISHRA
80	1884/2023 ABLAPL/9992/2023	JAKIR MIAN-MP	
81	1885/2023 ABLAPL/4667/2023	PURAN MAJHI-MP	
82	1886/2023 ABLAPL/9849/2023	SUMITRA MALLIK @ SWARNLATA MALLIK-MP	
83	1887/2023 ABLAPL/8807/2023	SUMANTA BUDEK-MP	BIDYADHAR PANDA
84	1888/2023 ABLAPL/17115/2019	RAKESH PALEI @ PUPUNA-MP	M/S TARA PRASAD MOHAPATRA
85	1889/2023 ABLAPL/10411/2023	MANDAKINI NAHAK-MP	
86	2400/2023 CRLA/1099/2023	PRATAP PRUSTY @ DHALIA-MP	SHAKTI PRASAD DAS
87	2401/2023 CRLA/1099/2023	PRATAP PRUSTY @ DHALIA-MP	SHAKTI PRASAD DAS
88	2402/2023 CRLA/1100/2023	SOMNATH RATH-MP	K.K. BEHERA
89	2403/2023	SOMNATH RATH-MP	K.K. BEHERA

90	CRLA/1100/2023 2404/2023	CHANDAN SAHOO-MP	SAMVIT MOHANTY
91	CRLA/1097/2023 2405/2023	ANANDA NAYAK-MP	M/S.AMULYA RATNA PANDA
92	CRLA/648/2016 2406/2023	SARAT CHANDRA ROUT-MP	M/S.UDIT RANJAN JENA
93	CRLA/260/2017 2407/2023	NIRANJAN EKKA-MP	BISWAJIT NAYAK
94	CRLA/831/2017 2408/2023	NIRANJAN EKKA-MP	M/S.DHIRENDRA KUMAR MOHAPATRA
95	CRLA/831/2017 2409/2023	NARASINGHA PRAKASH PATRA @ N.PRAKASH PATRO-MP	NIYANANANDA PANDA
96	CRLA/1104/2023 2410/2023	NARASINGHA PRAKASH PATRA @ N.PRAKASH PATRO-MP	NIYANANANDA PANDA
97	CRLA/1104/2023 2411/2023	MUNA NAIK-MP	ARIJEET MISHRA
98	CRLA/1105/2023 2412/2023	MUNA NAIK-MP	ARIJEET MISHRA
99	CRLA/1105/2023 2413/2023	NAKULA PADHAN @ PRADHAN-MP	MOHENDRA KUMAR MOHAPATRO
100	CRLA/1106/2023 2414/2023	NAKULA PADHAN @ PRADHAN-MP	MOHENDRA KUMAR MOHAPATRO
101	CRLA/1106/2023 2415/2023	SUSHANTA BEHERA-MP	ASIT KUMAR OTTA
102	CRLA/716/2023 2416/2023	MITHUN MAJHI-MP	RAGHUNATH PRADHAN
103	CRLA/1000/2023 2417/2023	ARJUN BAGARTY-MP	MOHENDRA KUMAR MOHAPATRO
104	CRLA/1108/2023 2418/2023	ARJUN BAGARTY-MP	MOHENDRA KUMAR MOHAPATRO
105	CRLA/1108/2023 3126/2023	PRAMOD PRADHAN-MP	
106	CRLMC/3488/2023 3127/2023	SUDEEP KUMAR GARNAIK-MP	ARIJEET MISHRA
107	CRLMC/4555/2023 3128/2023	JALANDHAR NAYAK-MP	SABYASACHI MISHRA
108	CRLMC/4557/2023 3129/2023	KAMAL SINGH THAKUR-MP	BIJAYA KUMAR BEHERA 1
109	CRLMC/4558/2023 3130/2023	SURYA RAULO-MP	
110	CRLMC/3690/2022 3131/2023	SAMBHU PANIGRAHI-MP	GOPAL PRASAD JENA
111	CRLMC/4561/2023 3132/2023	SANTOSH KUMAR SATAPATHY-MP	AKSHAYA KUMAR PANDEY
112	CRLMC/4562/2023 3133/2023	SAROJ PANI-MP	PITAMBAR JENA
113	CRLMC/4564/2023 3134/2023	KANCHAN DAS-MP	SUSANTA KUMAR BARAL
114	CRLMC/4565/2023 3135/2023	PRASHANT KACHHAP@PRASANT KASHYAP-MP	RAKESH SAHU
115	CRLMC/4566/2023 3136/2023	PRASHANT KACHHAP@PRASANT KASHYAP-MP	RAKESH SAHU
116	CRLMC/4566/2023 3137/2023	SAPAN DASH-MP	RAKESH SAHU
117	CRLMC/4567/2023 3138/2023	SAPAN DASH-MP	RAKESH SAHU
118	CRLMC/4567/2023 3139/2023	SAMIR BADHAI-MP	SAROJ KUMAR MISHRA
119	CRLMC/4200/2023 3140/2023	CHANDAN KUMAR PRUSTY-MP	SUJIT KUMAR DAS
120	CRLMC/4570/2023 3141/2023	BHAGIRATHI DAS-MP	DEBASIS PANIGRAHI
	CRLMC/4571/2023		

121	3142/2023 CRLMC/4573/2023	SAI SHREE SHILPA PRAHARAJ @ SHIPLA PRAHARAJ-MP AJIT KUMAR MOHANTY	
122	3143/2023 CRLMC/3561/2023	MOTI NAIK-MP	
123	3144/2023 CRLMC/4574/2023	BIBEKANANDA PAIKRAY-MP	HRUDANANDA MOHAPATRA
124	3145/2023 CRLMC/4575/2023	SUSANTA KUMAR NAYAK-MP	SUSANTA KUMAR BARAL
125	3146/2023 CRLMC/4576/2023	M/S ARSS DAMOH HIRAPUR TOLLS PVT. LTD-MP	SARADA P. SARANGI
126	7222/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
127	7223/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
128	7224/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
129	7225/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
130	7226/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
131	7227/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
132	7228/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
133	7229/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
134	7230/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
135	7231/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
136	7232/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
137	7233/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
138	7234/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
139	7235/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
140	7236/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
141	7237/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
142	7238/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
143	7239/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
144	7240/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
145	7241/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
146	7242/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
147	7243/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
148	7244/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
149	7245/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
150	7246/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
151	7247/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
152	7248/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

153	WA/1780/2022 7249/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
154	WA/1780/2022 7250/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
155	WA/1780/2022 7251/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
156	WA/1780/2022 7252/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
157	WA/1780/2022 7253/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
158	WA/1780/2022 7254/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
159	WA/1780/2022 7255/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
160	WA/1780/2022 7256/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
161	WA/1780/2022 7257/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
162	WA/1780/2022 7258/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
163	WA/1780/2022 7259/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
164	WA/1780/2022 7260/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
165	WA/1780/2022 7261/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
166	WA/1780/2022 7262/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
167	WA/1780/2022 7263/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
168	WA/1780/2022 7264/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
169	WA/1780/2022 7265/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
170	WA/1780/2022 7266/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
171	WA/1780/2022 7267/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
172	WA/1780/2022 7268/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
173	WA/1780/2022 7269/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
174	WA/1780/2022 7270/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
175	WA/1780/2022 7271/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
176	WA/1780/2022 7272/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
177	WA/1780/2022 7273/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
178	WA/1780/2022 7274/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
179	WA/1780/2022 7275/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
180	WA/1780/2022 7276/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
181	WA/1780/2022 7277/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
182	WA/1780/2022 7278/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
183	WA/1780/2022 7279/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

184	7280/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
185	7281/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
186	7282/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
187	7283/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
188	7284/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
189	7285/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
190	7286/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
191	7287/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
192	7288/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
193	7289/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
194	7290/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
195	7291/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
196	7292/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
197	7293/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
198	7294/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
199	7295/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
200	7296/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
201	7297/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
202	7298/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
203	7299/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
204	7300/2023 WA/2500/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
205	7301/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
206	7302/2023 WA/2500/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
207	7303/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
208	7304/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
209	7305/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
210	7306/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
211	7307/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
212	7308/2023 WA/2501/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
213	7309/2023 WA/2501/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
214	7310/2023 WA/2501/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
215	7311/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

216	WA/1780/2022 7312/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
217	WA/1780/2022 7313/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
218	WA/1780/2022 7314/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
219	WA/1780/2022 7315/2023	JITENDRA KUMAR SAHOO-MP	RAJDEEP PRADHAN
220	WA/1412/2022 7316/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
221	WA/1780/2022 7317/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
222	WA/1780/2022 7318/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
223	WA/1780/2022 7319/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
224	WA/1780/2022 7320/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
225	WA/1780/2022 7321/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
226	WA/1780/2022 7322/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
227	WA/1780/2022 7323/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
228	WA/1780/2022 7324/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
229	WA/1780/2022 7325/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
230	WA/1780/2022 7326/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
231	WA/1780/2022 7327/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
232	WA/1780/2022 7328/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
233	WA/2502/2023 7329/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
234	WA/2502/2023 7330/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
235	WA/2502/2023 7331/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
236	WA/2504/2023 7332/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
237	WA/2504/2023 7333/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
238	WA/2505/2023 7334/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
239	WA/2505/2023 7335/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
240	WA/2506/2023 7336/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
241	WA/2506/2023 7337/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP
242	WA/2507/2023 7338/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP
243	WA/2507/2023 7339/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP
244	WA/2507/2023 7340/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP
245	WA/2508/2023 7341/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP
246	WA/2508/2023 7342/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, MP

247	7343/2023 WA/2509/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
248	7344/2023 WA/2509/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
249	7345/2023 WA/2509/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
250	7346/2023 WA/2510/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
251	7347/2023 WA/2510/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
252	7348/2023 WA/2510/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
253	7349/2023 WA/2511/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
254	7350/2023 WA/2511/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
255	7351/2023 WA/2511/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
256	7352/2023 WA/2512/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
257	7353/2023 WA/2512/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
258	7354/2023 WA/2513/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
259	7355/2023 WA/2513/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
260	7356/2023 WA/2513/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	OMJIBBSKMP
261	7357/2023 WA/2514/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
262	7358/2023 WA/2514/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
263	7359/2023 WA/2514/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
264	7360/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
265	7361/2023 WA/2515/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
266	7362/2023 WA/2515/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
267	15777/2023 WP(C)/32563/2023	MINAKETAN BEHERA-MP	BHABANI SHANKAR DASPARIDA
268	15778/2023 WP(C)/32564/2023	ROMANCHAN MEHER @ ROMANCH KUMAR MEHER-MP ANJAN KUMAR BISWAL	
269	15779/2023 WP(C)/32570/2023	GAJENDRA DAS-MP	SUSANTA KUMAR MISHRA
270	15780/2023 WP(C)/32576/2023	M/S ASHOK BRICKS INDUSTRIES PVT. LTD., JHARSUGUDA	SUBHANT DWIBEDI
271	15781/2023 WP(C)/32577/2023	NARSINGHA PANDA-MP	TAPAN KUMAR BISWAL
272	15782/2023 WP(C)/32579/2023	MANORANJAN MALLICK-MP	DILLIP KUMAR PRADHAN
273	15783/2023 WP(C)/32581/2023	BIRABHADRA SINGH-MP	AMRITESH MOHANTY
274	15784/2023 WP(C)/32583/2023	MOHAMMED ALI AKRAM KHAN-MP	SASWAT KUMAR ACHARYA
275	15785/2023 WP(C)/32584/2023	NILACHAL PUJAHARI-MP	KUNAL KUMAR SWAIN
276	15786/2023 WP(C)/32585/2023	AJAJ AHAMAD-MP	SASWAT KUMAR ACHARYA
277	15787/2023 WP(C)/32588/2023	M/S. MAHAVIR FERRO ALLOYS PVT. LTD. SUNDARGARH	HEMAMAY MISHRA
278	15788/2023	NILACHAL DAS-MP	

279	WP(C)/27749/2023 15789/2023	SURYA NARAYAN CHOPDAR-MP	
280	WP(C)/27751/2023 15790/2023	SIKSHYA O ANUSANDHAN, BBSR-MP	PRASANTA KUMAR NANDA
281	WP(C)/32592/2023 15791/2023	PRAJIT KUMAR BHOJ-MP	PITAMBAR ACHARYA
282	WP(C)/32591/2023 15792/2023	PRADYUMNA MOHAPATRA-MP	KANANBALA ROY CHOUDHURY
283	WP(C)/32593/2023 15793/2023	SANTOSH BISWAL-MP	SUVENDU KUMAR RAY
284	WP(C)/32596/2023 15794/2023	UPENDRA NAYAK-MP	UNMESH CHANDRA JENA
285	WP(C)/32604/2023 15795/2023	BRAJENDRA KUMAR PANDA-MP	PITAMBAR PANDA
286	WP(C)/32607/2023 15796/2023	DR. ARDHENDU SEKHAR BHOL-MP	SUKANTA KUMAR NAYAK
287	WP(C)/30730/2023 15797/2023	SAROJ KUMAR NIMAL-MP	LAXMIKANTA MOHANTY
288	WP(C)/32612/2023 15798/2023	CHITTARANJAN MAHAPATRA-MP	MANMAYA KUMAR DASH
289	WP(C)/32614/2023 15799/2023	SAROJ KUMAR BHOI-MP	AMRITESH MOHANTY
290	WP(C)/32618/2023 15800/2023	SANTOSH KUMAR SWARNAKAR-MP	SUBRAT MISRA
291	WP(C)/32620/2023 15801/2023	SIBA SETHI-MP	AMRITESH MOHANTY
292	WP(C)/32623/2023 15802/2023	BIKRAM PRADHAN-MP	AMRITESH MOHANTY
293	WP(C)/32625/2023 15803/2023	SALAI SOREN-MP	AMRITESH MOHANTY
294	WP(C)/32626/2023 15805/2023	BIJAY SOREN-MP	AMRITESH MOHANTY
295	WP(C)/32628/2023 15806/2023	DAKTAR PARIDA-MP	AMRITESH MOHANTY
296	WP(C)/32629/2023 15807/2023	EKADASI SENAPATI-MP	AMRITESH MOHANTY
297	WP(C)/32631/2023 15808/2023	PADMA CHARAN SAHU-MP	
298	WP(C)/25662/2023 15809/2023	SRIMANTA KUMAR RAY-MP	SIBANARAYAN BISWAL
299	WP(C)/32630/2023 15810/2023	AKHIL KUMAR HOTA-MP	DR. BINODA KUMAR MISHRA
300	WP(C)/32632/2023 15811/2023	ASIT KUMAR PARIDA-MP	PRATIK DASH
301	WP(C)/32634/2023 15812/2023	ASIT KUMAR PARIDA-MP	PRATIK DASH
302	WP(C)/32636/2023 15813/2023	ASIT KUMAR PARIDA-MP	PRATIK DASH
303	WP(C)/32637/2023 15814/2023	KALPANA PATEL-MP	PRASANTA KUMAR SATAPATHY
304	WP(C)/32639/2023 15815/2023	AMAR KUMAR SAHU-MP	SOURAV DAS
305	WP(C)/32640/2023 15816/2023	RAJANI RANI BEHERA-MP	S.P.NATH
306	WP(C)/12049/2020 15817/2023	DR.SIDDHARTHA KU.SAHU-MP	M/S.SUBHA BPANDA, DR.SIDDHARTHA KU. SAHU (IN
307	WP(C)/5273/2016 15818/2023	DUTIKA BEHERA-MP	TRILOCHAN PANIGRAHI
308	WP(C)/32642/2023 15819/2023	LILAM KUMAR BADAIAK-MP	SAMBIT KAR
309	WP(C)/32645/2023 15820/2023	PRAMOD KUMAR BHANJA-MP	GOURAV MOHANTY
	WP(C)/32647/2023		

310	15821/2023 WP(C)/32652/2023	SANDHYA RANI ACHARYA-MP	SANTOSH KUMAR MISHRA
311	15822/2023 WP(C)/32655/2023	SANTOSH KUMAR SWAIN-MP	KARTIK CHANDRA TRIPATHY
312	15823/2023 WP(C)/32654/2023	PRAMILA HARICHANDAN-MP	ATMAJIT MANMITH DAS
313	15824/2023 WP(C)/32656/2023	M/S. SCAN SPONGE IRON LTD. SUNDARGARH-MP	ADITYA SINGH MOHANTY
314	15825/2023 WP(C)/32658/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
315	15826/2023 WP(C)/32662/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
316	15827/2023 WP(C)/32666/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
317	15828/2023 WP(C)/32673/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
318	15829/2023 WP(C)/32670/2023	M/S. KALINGA RESOURCES, ROURKELA-MP	SASWAT K. ACHARYA
319	15830/2023 WP(C)/32674/2023	AKSHAYA KUMAR MALLIK-MP	DURGESH NARAYAN RATH
320	15831/2023 WP(C)/32677/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
321	15832/2023 WP(C)/31064/2023	PUSPALATA PATTANAIK-MP	BIJAYA KUMAR PARIDA (2)
322	15833/2023 WP(C)/30482/2023	SK. TALIM ALI-MP	MANOJ KUMAR PATI
323	15834/2023 WP(C)/32682/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
324	15835/2023 WP(C)/32683/2023	SUSHIL KUMAR GAUR-MP	PRADEEP KUMAR DAS
325	15836/2023 WP(C)/32684/2023	M/S SWOSTI POWERCON, BARGARH-MP	IPSIT AUROBINDO ACHARYA
326	15837/2023 WP(C)/29075/2022	MOHAMMED ASIF-MP	SANJIB MOHANTY
327	15838/2023 WP(C)/6076/2020	BASANTA BEHERA-MP	M/S. SIDHARTH MISHRA, A.PARIJA
328	15839/2023 WP(C)/32685/2023	DILLIP KUMAR TARAI-MP	DEEPAK KUMAR PANI
329	15840/2023 WP(C)/32686/2023	RAMA CHANDRA SAHOO-MP	PRATAP KUMAR MOHANTY
330	15841/2023 WP(C)/29544/2023	THE TRUST ASSOCIATION OF THE CONVENTION OF BAPTIST CHURCHES OF THE NORTHERN CIRCLE, ANDHRA PR	IPSIT AUROBINDO ACHARYA
331	15842/2023 WP(C)/32253/2023	REENA SAHU-MP	RABINDRA KUMAR PATNAIK
332	15843/2023 WP(C)/32698/2023	IGKC COLLEGE OF NURSING, BBSR-MP	SASWAT KUMAR ACHARYA
333	15844/2023 WP(C)/32702/2023	SWAGATIKA DAS-MP	SHRADHASHREE ROUSTRAY
334	15845/2023 WP(C)/32703/2023	SARAT CHANDRA SAHOO-MP	KANANBALA ROY CHOUDHURY
335	15846/2023 WP(C)/32705/2023	SMRUTI SUDHA PATTNAIK-MP	AVIJIT PATNAIK
336	15847/2023 WP(C)/7620/2023	ASSOCIATION OF SKILL PARTNERS, BBSR-MP	MR MANOJ KU MISHRA SR ADVSARADA PRASANNA
337	15848/2023 WP(C)/32708/2023	SNEHANJALI BARIK-MP	SHRADHASHREE ROUSTRAY
338	15849/2023 WP(C)/32706/2023	RAMESH CHANDRA NAYAK-MP	BIJAY KUMAR BEHERA
339	15850/2023 WP(C)/32707/2023	SOU MYASHREE SWAIN-MP	BIBHU PRASAD DAS
340	15851/2023 WP(C)/32710/2023	SUNIL KUMAR PATEL-MP	DEBASIS TRIPATHY
341	15852/2023	SMRUTI REKHA BISWAL-MP	SHRADHASHREE ROUSTRAY

342	WP(C)/32711/2023 15853/2023	TAPASI MOHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
343	WP(C)/26438/2023 15854/2023	SUPRIYA BARIK-MP	SHRADHASHREE ROUTRAY
344	WP(C)/32713/2023 15855/2023	SKS LOGISTICS AND CO., ANGUL-MP	DIPTIRANJAN MOHAPATRA
345	WP(C)/32714/2023 15856/2023	PRAGNYA BHARATI MEHER-MP	SHRADHASHREE ROUTRAY
346	WP(C)/32716/2023 15857/2023	JITESH KUMAR BEHERA-MP	SHRADHASHREE ROUTRAY
347	WP(C)/32721/2023 15858/2023	LAXMAN CHOUHAN-MP	SHRADHASHREE ROUTRAY
348	WP(C)/32724/2023 15859/2023	LAXMINARAYAN PRADHAN-MP	GYANARANJAN SETHI
349	WP(C)/32725/2023 15860/2023	SUCHITRA BEHERA-MP	SHRADHASHREE ROUTRAY
350	WP(C)/32726/2023 15861/2023	M/S. MARUTI CONSTRUCTION, SAMBALPUR-MP	PRABODHA CHANDRA NAYAK
351	WP(C)/32723/2023 15862/2023	CHILDLINE BALASORE (COLLAB.),BASTI AREA DEVELOPMENT	PBMBNIRAKUMARMP/TTA
352	WP(C)/36451/2022 15863/2023	SRI JAMBESWAR MAHADEV BIJE, JAMARA-MP	
353	WP(C)/32907/2022 15864/2023	BHIMASEN SAHU-MP	ARJUNA CHARAN BEHERA
354	WP(C)/32728/2023 15865/2023	BHIMASEN SAHU-MP	ARJUNA CHARAN BEHERA
355	WP(C)/32728/2023 15866/2023	SAIRA BIBI @ SAHIRA-MP	RAJJEET ROY
356	WP(C)/32734/2023 15867/2023	M/S KASHVI INTERNATIONAL PVT. LTD., KENDUJHAR-MP	ANMAY MISHRA
357	WP(C)/32735/2023 15868/2023	KANGALI CHARAN BARAL-MP	UPENDRA KUMAR SAMAL
358	WP(C)/32736/2023 15869/2023	RABINDRA KUMAR BEURA-MP	AMITABH MISHRA
359	WP(C)/32738/2023 15870/2023	RABINDRA KUMAR BEURA-MP	AMITABH MISHRA
360	WP(C)/32738/2023 15871/2023	STATE OF ODISHA-MP	ARUPA NANDA DAS, A.G.A.
361	WP(C)/32739/2023 15872/2023	MAHAMMADIA BAZAR PUJA COMMITTEE, CUTTACK-MP	AMIT PRASAD BOSE
362	WP(C)/32741/2023 15873/2023	M/S. KAILASH DISTRIBUTORS DIESELS AND AUTO SALES AND SERVICE	ANURAG KUMAR JENA
363	WP(C)/32743/2023 15874/2023	BAIJAYANTI SAMAL-MP	M/S.D.ROUTRAY
364	WP(C)/12946/2014 15875/2023	BAIJAYANTI SAMAL-MP	M/S.D.ROUTRAY
365	WP(C)/23916/2014 15876/2023	DILLIP KUMAR SENAPATI-MP	ER. DEBASHISHA HOTA
366	WP(C)/32749/2023 15877/2023	SULOCHANA DALAI-MP	BIJAYA KUMAR BEHERA 1
367	WP(C)/32750/2023 15878/2023	SUSHANTA KUMAR RATH-MP	SOUBHAGYA SUNDAR DAS
368	WP(C)/31625/2023 15879/2023	NIRJHARINI SWAIN-MP	ER. DEBASHISHA HOTA
369	WP(C)/32752/2023 15880/2023	SUSHANTA KUMAR RATH-MP	SOUBHAGYA SUNDAR DAS
370	WP(C)/31625/2023 15881/2023	LAXMI PRIYA MISHRA-MP	ER. DEBASHISHA HOTA
371	WP(C)/32753/2023 15882/2023	M/S.B.K.AGRO PRODUCTS PVT LTD. KOLKATA-MP	JAYDEEP PAL
372	WP(C)/6171/2023 15883/2023	SANTOSINI DAS-MP	ER. DEBASHISHA HOTA
372	WP(C)/32755/2023		

373	15884/2023 WP(C)/32758/2023	PRAMOD KUMAR SWAIN-MP	ER. DEBASHISHA HOTA
374	15885/2023 WP(C)/32759/2023	RAJENDRA KUMAR DHAL-MP	DR. JITENDRA KUMAR LENKA
375	15886/2023 WP(C)/32760/2023	M/S. SHRIRAM FINANCE LTD., CHENNAI-MP	PRABIR KUMAR RAY
376	15887/2023 WP(C)/32762/2023	KRUSHNA CHANDRA PRADHAN-MP	DR. BINODA KUMAR MISHRA
377	15888/2023 WP(C)/32763/2023	CHANDAN KUMAR SAHOO-MP	PRAVASH CHANDRA JENA
378	15889/2023 WP(C)/32777/2023	M/S S.B.ENTERPRISES, BERHAMPUR-MP	PRANAYA KISHORE HARICHANDAN
379	15890/2023 WP(C)/32778/2023	GADADHAR SETHI-MP	GYANARANJAN SETHI
380	15891/2023 WP(C)/32780/2023	SUSHANTA KUMAR NANDA @ SUSANTA KUMAR NANDA-MP	ANANANDA PANDA
381	15892/2023 WP(C)/32785/2023	NIRUPAMA NAYAK-MP	MANASH RANJAN NAYAK